



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Tuesday,14th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 1

#### [DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">Review.Pet./96/2020</a> B/O, IN WP(C)/172/2020 (D/O)	UNION OF INDIA AND ANR. <b>Versus</b> SANJAY SARKAR	MR. S C KEYAL MR. A K DUTTA (C.G.C.)	DR G J SHARMA MR S NATH
2	<a href="#">AB/3286/2023</a>	DASARATH RAY @ DIPJYOTI ROY <b>Versus</b> THE STATE OF ASSAM	MR B BORA MR P S RAJA MR U ROY MS H.K.KASHYAP	PP, ASSAM
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
3	<a href="#">WP(C)/164/2024</a> FIXED	THE NAVODAYA VIDYALAYA SAMITI AND ANR <b>Versus</b> SALMA SULTANA	MRS. R S CHOWDHURY MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	MR H K DAS MR SHREYAS DAS MR N K SARMA
4	<b>WITH</b> <a href="#">WP(C)/163/2024</a>	THE NAVODAYA VIDYALAYA SAMITI AND ANR <b>Versus</b> SALMA SULTANA	MRS. R S CHOWDHURY MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	MR H K DAS MR SHREYAS DAS MR N K SARMA
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
5	<a href="#">WP(C)/5537/2023</a> FIXED	UNION OF INDIA AND 4 ORS. <b>Versus</b> UTSAB DEB	MR. B CHAKRAVARTY (C.G.C.)	DR G J SHARMA MRS. U DUTTA
<b>HEARING</b>				
6	<a href="#">WP(C)/7886/2015</a>	UMESH TAMULI and 176 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS.B CHOUDHURY MS.H DEKA MS.P DUTTA	GA, ASSAM MR.A DAS(R-4) MR.C CHOUDHURY MR. R. DHAR, SC, TRIBAL AFFAIRS (PLAIN) R-5 AG, ASSAM

7	<a href="#">PIL/60/2018</a> FIXED, WITH CONFIDENTIAL REPORT	BOBRUBAHAN SAIKIA <b>Versus</b> THE CHAIRMAN AND MD, NEEPCO LTD. AND 5 ORS.	MR. R K DUTTA MR. U J SAIKIA	GA, ASSAM MR D K MISHRA (R1-R3) MR D SENAPATI MR D SENAPATI MS. S. TODI (R1-R3) SC, NEEP CO. SC, FOREST MR. M SAHEWALLA (R1- R3)
8	<a href="#">C.Ex.App./84/2018</a> WITH C.Ex.App./2/2020 (D/O)	PREMIER CRYOGENICS LIMITED <b>Versus</b> THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. D SARAF	MR. S C KEYAL ASSTT.S.G.I.
9	<a href="#">WA/236/2018</a>  <b>WITH</b> <a href="#">I.A.(Civil)/3004/2018</a> <b>in</b> WA/236/2018	DR. CHHAKCHHUAK LALTHANPARA <b>Versus</b> DR. LAIRUATPULI HIAWNMUAL AND 9 ORS  DR. CHHAKCHHUAK LALTHANPARA <b>Versus</b> DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI  MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	MR. K N CHOUDHURY (R1) MR. J PATOWARY (R1) GA, MIZORAM  GA, MIZORAM
10	<a href="#">WA/242/2018</a>	SRI VIRENDER SINGH <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	ASSTT.S.G.I.
11	<a href="#">WP(C)/741/2018</a>	BHARAT SANCHAR NIGAM LTD. AND 2 ORS <b>Versus</b> MOHAN CHANDRA KALITA AND 3 ORS	MR. B C PATHAK MR. B PATHAK MR. R THADANI	MS B DEVI (R1 TO 4) MR G GOSWAMI (R1 TO 4) MR S SARMA (R1 TO 4)
12	<a href="#">WP(C)/838/2018</a>  <b>WITH</b> <a href="#">I.A.(Civil)/3690/2022</a> <b>in</b> WP(C)/838/2018	MRINMOY SAIKIA AND 72 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. G. BORA MR. M. BHAGAWATI	GA, ASSAM MR A PHUKAN, (SC, SECRETARIAT ADMINISTRATION DEPARTMENT)
13	<a href="#">WP(C)/2258/2018</a>	UNION OF INDIA AND 2 ORS. <b>Versus</b> DWIPENDRA NATH SHARMA	MR. S C KEYAL MR. R K D CHOUDHURY ASSTT.S.G.I.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. A BHATTACHARJEE
14	<a href="#">WP(C)/6967/2018</a>	PRABHAT CHANDRA DAS AND 10 ORS. <b>Versus</b> THE UNION OF INDIA AND 25 ORS.	MR. M CHANDA MR. S DUTTA MR H DAS MR S CHOUDHURY MS. S NATH MR. J TIKKOM	MR. B C PATHAK (R1-R3) MR. B PATHAK (R1-R3) MR H K GOGOI (R1-R3) MR. R THADANI (R1-R3) SC, BSNL
15	<a href="#">C.Ex.App./4/2019</a> FIXED  <b>WITH</b>	M/S BORBAM TEA ESTATE <b>Versus</b> THE UNION OF INDIA ANR 5 ORS	MR. A K SAHEWALLA	SC, CENTRAL EXCISE
16	<a href="#">C.Ex.App./5/2019</a>  <b>WITH</b>	M/S AMGOORIE TEA ESTATE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
17	<a href="#">C.Ex.App./6/2019</a>	M/S BOISAHABI TEA ESTATE <b>Versus</b> THE UNION OF INDIA	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
18	<a href="#">WA/325/2019</a>	THE SECRETARY TO THE GOVERNMENT OF INDIA AND ANR <b>Versus</b> MR. K. LALREMTLUANGA AND 7 ORS	MR. S C KEYAL ASSTT.S.G.I.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI MR. D J DAS MR. A KALITA, ADDL. AG, MIZORAM (R 5 to 8)

19	<a href="#">WP(C)/4062/2019</a>	UJJAL DUTTA AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI MR. C P SHARMA	GA, ASSAM S N SARMA MR. K KALITA
20	<a href="#">WA/158/2021</a>	STATE OF SIKKIM <b>Versus</b> SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA	MR RANJIT PRASAD (R-5,6) ALEX BASNET (R-5,6)
	<b>WITH</b> <a href="#">I.A.(Civil)/1134/2021</a> <b>in</b> WA/158/2021	STATE OF SIKKIM <b>Versus</b> SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA MR. S K CHETRY	
	<b>WITH</b> <a href="#">I.A.(Civil)/489/2023</a> <b>in</b> WA/158/2021	SHRI SUSHIL PRADHAN and 9 ORS. <b>Versus</b> STATE OF SIKKIM AND ANR.	MR RANJIT PRASAD ALEX BASNET	MR H BURAGOHAİN
21	<a href="#">WA/267/2022</a>	GITANJALI KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	ALHAJJ I UDDIN MRS. R MOMTAZ	GA, ASSAM MS. A DEVI (r-6)

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LEAVE NOTE OF ADVOCATES FOR 14/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024
13)	MR. A DHAR	13-05-2024	To	14-05-2024
14)	MR. B BARMAN	13-05-2024	To	22-05-2024
15)	MR. U K BORTHAKUR	11-05-2024	To	14-05-2024
16)	MS. B M CHETRI	13-05-2024	To	20-05-2024
17)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024



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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 <a href="#">WP(C)/4491/2021</a> PART-HEARD, FIXED	MANJULA RAY ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE
2 <a href="#">WP(C)/9023/2019</a> FIXED	HUSNA ARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MR. U K NAIR MR. M KHAN MR R ISLAM MR J RAHMAN	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MD. I H KHAN (R-5) MR K ISLAM (R-5) SC, BTC
3 <a href="#">WP(C)/3100/2022</a> FIXED	ANSHUMITA GOGOI AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU
<b>WITH</b> 4 <a href="#">WP(C)/7365/2023</a>	MINA HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH MS. B CHOWDHURY LUAYING	SC, ELEM. EDU
5 <a href="#">WP(C)/5740/2022</a> B/O	TANKESWAR CHANDRA MAJUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, SEC. EDU.
6 <a href="#">WP(C)/5996/2022</a> FIXED	ALTAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM	MR. U B SARMA (R-5) MRS. G SARMA (R-5) SC, SEC. EDU. SC, FINANCE
7 <a href="#">WP(C)/5998/2022</a> FIXED	DR. BHUPESH MALLA BUZARBARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S SARMA MR. J DEKA MR. S K DEKA MR. T BHUYAN	SC, HIGHER EDU
<b>WITH</b> <a href="#">I.A.(Civil)/826/2024</a> in <a href="#">WP(C)/5998/2022</a>	DR. BHUPESH MALLA BUZARBARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. T K BHUYAN MR. T BHUYAN	SC, HIGHER EDU
<b>WITH</b> 8 <a href="#">WP(C)/4449/2020</a>	DR BHUPESH MALLA BUZARBARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	SC, HIGHER EDU SC, AG

9	<a href="#">WP(C)/728/2023</a> FIXED	ADARSHA VIDYALAYA ABHIBHABAK SANTHA OF BARPETA DISTRICT AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, SEC. EDU. SC, CBSE
10	<a href="#">WP(C)/6975/2023</a> FIXED	SHIKSHA VALLEY SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA	MR. A K DUTTA DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, HIGHER EDU
11	<a href="#">WP(C)/567/2024</a> FIXED	DR. ATUL BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K P PATHAK MR BHARGAV DAS	
12	<a href="#">WP(C)/849/2024</a> FIXED	TALUKDAR HUSSAIN MD ARSHAD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN MR A I TALUKDAR	SC, SSUHS SC, N M C SC, HEALTH
<b>ORDERS</b>				
13	<a href="#">WP(C)/3856/2016</a> FIXED	ARINDAM GOGOI and 11 ORS <b>Versus</b> THE UNION OF INDIA and 9 ORS	MR.J SINGH MR.A TODI MR.D GOGOI	MSB DEVI(R-7) GA, ASSAM C.G.C. MR. D C BORAH (CGC) MR. D C BORAH (CGC) MR.SHEELADITYA(R-7) MR. D MAZUMDAR (ADDL. ADV. GEN.) MR. A CHAMUAH (SC, UGC) MR.N K KALITA(ADDL. PUBLIC PROSECUTOR, ASSAM) MS.A TALUKDAR(R-7) MS.H DAS(R-7) MR.H MEDHI(R-7) MR.P P BORA(R-7) SC, G U ASSTT.S.G.I. SC, HIGHER EDUCATION SC, CBI
<b>HEARING</b>				
14	<a href="#">WP(C)/7210/2022</a> PART-HEARD, FIXED	AMLESH KUMAR SINGH <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	MR M Z AHMED (R-2,3,4) MR. A M DUTTA (R-2,3,4) SC, COAL INDIA
15	<a href="#">WP(C)/5389/2016</a>	HAREKRISHNA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.B RAHMAN MR.S CHOUDHURY MR.P K R CHOUDHURY	MR.P K DAS(R-5) MR. S DEKAR-5 SC, U G C(R 4) SC, HIGHER EDUCATION(R 1 - 3)
16	<a href="#">WP(C)/3791/2017</a>	PLABITA DAS <b>Versus</b> THE STATE OF ASSAM and 13 ORS.	MR.N DUTTA MR.M U MAHMUD MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR.R B GOHAIN	MR.U K NAIR(Sr.Adv.)(R- 3&10) MR. D UPAMANYA, SC, HIGHER EDU. DEPTT. (R-1 & 2) SC, HIGHER EDUCATION MS.N SHYAMAL(R- 3&10) MS.P BORGOHAIN(R- 3&10)
17	<a href="#">WP(C)/273/2019</a>	PABITRA KR. NATH <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS.	DR. P K GOSWAMI MR. U K NAIR MR A BARMAN MR. A BORO	SC, G U

18 [WP\(C\)/1728/2021](#)

BANDANA SHARMA  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR. J C CHAUDHURY  
MR. U K NAIR  
MR R HAZARIKA  
MR. L C DEY  
MR G C SHARMA

SC, HIGHER EDU  
MR. T J MAHANTA (R-5)  
MS. P BHATTACHARYA (R-5)  
MR A D CHOUDHURY (R-3,4)  
MR. D CHOUDHURY (R-3,4)  
MR J DAS (R-3,4)  
MR. A BORUA (R-5)  
MR. P DUTTA (R-3,4)

19 [WP\(C\)/8024/2022](#)  
WITH OFFICE NOTE, FIXED

DIVYANA A LAHAN AND ANR.  
**Versus**  
THE STATE OF ASSAM AND 7 ORS.

MR. K GOSWAMI  
R SARMAH  
MR H K NATH  
MR J BORAH

GA, ASSAM  
MR R DHAR, GA, ASSAM  
MR. I KALITA (r-8)  
MR. K P PATHAK (r-8)  
MR. D GOGOI (r-8)  
SC, WPT AND BC

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LEAVE NOTE OF ADVOCATES FOR 14/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
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6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Tuesday,14th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 3

[THIS BENCH WILL SIT AT 10:15 AM

**HONOURABLE DIVISION BENCH-II AND SINGLE BENCH  
OF HONOURABLE MRS. JUSTICE MITALI THAKURIA  
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">Review.Pet./114/2022</a> PART-HEARD, FIXED, IN WP(C) 4875/2018 (D/O)	JOYFUL NESSA @ JOYFUL KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	<b>WITH</b> <a href="#">Review.Pet./65/2020</a> IN WP(C) 6052/2018 (D/O), WITH LCR	AHILA KHATUN @ RAHILA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	<b>WITH</b> <a href="#">Review.Pet./112/2021</a> IN WA 265/2010 (D/O)	ASIA KHATUN AND ANR. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MD A ALI M M ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">I.A.(Civil)/2803/2022</a> in Review.Pet./112/2021	ASIA KHATUN AND ANR. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MD A ALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">Review.Pet./92/2022</a> IN WA 139/2013 (D/O)	JOYNAL ABEDIN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS B DEVI	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b> <a href="#">Review.Pet./99/2022</a> IN WP(C) 2854/2016 (D/O)	MOMENA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS J BEGUM MR S H MAHMUD	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

**HEARING**

6	<a href="#">WP(C)/1749/2018</a> CAVT. NO.1802/2017 PART-HEARD, FIXED	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> PRADIP KUMAR NANDY	MS B DEVI MR. G GOSWAMI	MR. S N TAMULI (FOR CAVEATOR)
7	<a href="#">W.P.(CrI.)/2/2020</a>	SANTANU BORTHAKUR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. P BORAH MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
8	<b>WITH</b> <a href="#">W.P.(CrI.)/3/2020</a>	NURUT ZAMAN DEWAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MR A ATREYA MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1387/2020</a> in W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM ASSTT.S.G.I.
9	<b>WITH</b> <a href="#">W.P.(CrI.)/4/2020</a>	DIPIKA SARKAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
10	<b>WITH</b> <a href="#">W.P.(CrI.)/6/2020</a>	ABANTEE DUTTA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MR A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2270/2020</a> in W.P.(CrI.)/6/2020	ABANTEE DUTTA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.
11	<b>WITH</b> <a href="#">W.P.(CrI.)/7/2020</a>	ABANTEE DUTTA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2271/2020</a> in W.P.(CrI.)/7/2020	ABANTEE DUTTA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 14/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024
13)	MR. A DHAR	13-05-2024	To	14-05-2024
14)	MR. B BARMAN	13-05-2024	To	22-05-2024
15)	MR. U K BORTHAKUR	11-05-2024	To	14-05-2024
16)	MS. B M CHETRI	13-05-2024	To	20-05-2024
17)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Tuesday,14th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**  
**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 3

[DIVISION BENCH-II]

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION  
BENCH OF HONOURABLE MR. JUSTICE M.R. PATHAK AND  
HONOURABLE MRS. JUSTICE M. THAKURIA]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/183/2020</a> FIXED, WITH LCR	SAHJAHAN @ SWAHJAHAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R P SARMAH MR. P N SHARMA MR B KOTAKY MS S P CHETRY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	<a href="#">WP(C)/275/2020</a> FIXED, WITH LCR	MAJIBAR REHMAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS P BARUAH MR. M KALITA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>ADMISSION</b>				
3	<a href="#">WP(C)/4661/2017</a> FIXED, WITH LCR	LUTFOR RAHMAN and 6 ORS. <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
4	<a href="#">WP(C)/8120/2019</a> FIXED, WITH LCR	SUNDARI BIBI @ SUNDARI BEWA <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. A A R KARIM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	<a href="#">WP(C)/1348/2023</a> FIXED	JOYGAN BIBI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G U AHMED MR. R ISLAM	GA, ASSAM
6	<a href="#">WA/142/2024</a> B/O, WITH OFFICE NOTE	ABDUR RAHIM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA A. H. AHMED	GA, ASSAM SC, SEC. EDU.
<b>ORDERS</b>				
7	<a href="#">PIL(Suo Moto)/3/2022</a> FIXED, WITH OFFICE NOTE	XXX <b>Versus</b> IN RE- THE STATE OF ASSAM AND 4 ORS.	SC, GHC	

8	<b>WITH</b> <a href="#">WP(C)/239/2024</a>	RASHIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. Z KHALID MR. M HASAN MD. A H LASKAR MS S Z HAYAT	GA, ASSAM
<b>HEARING</b>				
9	<a href="#">WP(C)/6579/2016</a> FIXED, WITH LCR	AHMED ALI and 5 ORS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.A MATIN	GA, ASSAM(R-2-5) ASSTT.S.G.I.(R-1)
10	<a href="#">Review.Pet./3/2021</a> FIXED, IN WP(C)/4298/2017 (D/O), WITH LCR 3 NOS.	NAREN BAIRAGI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P C DEY MR. A L MANDAL	GA, ASSAM ASSTT.S.G.I.
11	<a href="#">Review.Pet./13/2022</a> FIXED, IN WP(C)/7598/2018 (D/O), WITH LCR	JAMELA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN MS. F H AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	<a href="#">WA/228/2023</a> FIXED	BIJAY PRASAD SAHU @ B P SAHU <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, APDCL
13	<a href="#">WA/330/2023</a> CAVT. NO.07352/023, FIXED, CAVT./735/2023	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 2 ORS. <b>Versus</b> GIRIN DEKA AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	MR. S P ROY JYOTISH DAS FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2484/2023</a> in WA/330/2023	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 2 ORS. <b>Versus</b> GIRIN DEKA AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	MR. S P ROY JYOTISH DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/2633/2023</a> in WA/330/2023	GIRIN DEKA AND ANR. <b>Versus</b> THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR. S P ROY JYOTISH DAS MS P DEY	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 14/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
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17)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024



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**[ For Tuesday,14th May 2024]**

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">CRL.A(J)/90/2022</a> 4 Y 2 M 1 D :PART-HEARD, LCR 4 FILES, P.B.-2, FIXED	KENDARNATH CHETRY @ KHEM <b>Versus</b> THE STATE OF ASSAM	MS. ARFINA BEGUM (LEGAL AID COUNSEL)	PP, ASSAM
2	<a href="#">Crl.A./245/2018</a> WITH LCR(KEPT IN SECTION), P.B.-4	N. SHANTI MEITEI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH <b>Versus</b> NIA	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS. D SAIKIA MR P J BORAH MR. M G SINGH MR. M K DUTTA MR. T SINGH	SC, NIA
3	<b>WITH</b> <a href="#">Crl.A./244/2018</a>	L. JITEN SINGH <b>Versus</b> NIA	MR D K MISHRA MR S K SINGHA MR. B PRASAD MR. K SINGHA MR P J BORAH MR P J PATAR MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
4	<b>WITH</b> <a href="#">Crl.A./253/2018</a>	ELANGBAM BOBO @ KHANGANBA <b>Versus</b> NIA	MR D K MISHRA MR. S K SINGHA MR. B PRASAD MR P J BORAH MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
5	<b>WITH</b> <a href="#">Crl.A./261/2018</a>	INAOCHA SINGH <b>Versus</b> NIA	MR D K MISHRA MR S K SINGHA MR. B PRASAD MR P J BORAH MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
6	<a href="#">CRL.A(J)/33/2019</a> 5 Y 4 M 29 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2, FIXED	MD. SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B SARMA (AMICUS CURIAE)	PP, ASSAM

7	<b>WITH</b> <a href="#">Crl.A./164/2019</a> 5 Y 4 M 29 D :	MD. KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K K MAHANTA MR. K M MAHANTA MS N BEGUM	MR. B CHETRI (r-2) MR. P SHARMAH(R-2) MRS H M PHUKAN(R-2) MR. M BHATTARAI (r-2) MR P BHATTACHARJYA (r-2) PP, ASSAM MS. C DEVI(R-2)
8	<a href="#">Crl.A./363/2019</a> WITH LCR 3 FILES, P.B.-2	SONABASI BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. S ALIM	PP, ASSAM
9	<b>WITH</b> <a href="#">Crl.A./410/2019</a>	SRI SIBASHI BISWAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. N M DEKA	PP, ASSAM MR. C GOSWAMI (R2,R3,R4) MR. N CHAKRAVORTY (R2,R3,R4)
10	<a href="#">Crl.A./393/2019</a> WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	MD. SOHRAB KHAN <b>Versus</b> THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB
	<b>WITH</b> <a href="#">I.A.(Crl.)/256/2021</a> in Crl.A./393/2019	SOHRAB KHAN <b>Versus</b> THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB
11	<b>WITH</b> <a href="#">Crl.A./288/2019</a>	MD. MUJIBUR RAHMAN <b>Versus</b> NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
12	<b>WITH</b> <a href="#">Crl.A./360/2019</a> 5 Y 0 M 20 D :	SHRI RAM MILAN AND ANR <b>Versus</b> THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
	<b>WITH</b> <a href="#">I.A.(Crl.)/282/2021</a> in Crl.A./360/2019	ABDUL KALAM <b>Versus</b> THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	MR. S C KEYAL SC, NCB
13	<a href="#">Mat.App./17/2021</a> WITH LCR	XXXXXXX <b>Versus</b> XXXXXXX	MR R DHAR MR. D P BORAH MS. M DAS MS. S BORO MR B PAUL	MS. S B CHOUDHURY MR. S K DAS MR. N R AHMED
14	<a href="#">Crl.A./200/2021</a> 3 Y 4 M 25 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	NAKUL KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR D J DEKA	MR. P. K. MUNIR (R-2) PP, ASSAM
15	<a href="#">CRL.A(J)/1/2022</a> 2 Y 7 M 12 D :WITH LCR 4 FILES, P.B.-2	BALURAM BORO <b>Versus</b> THE STATE OF ASSAM	MR. N K BARUA, AMICUS CURIAE	PP, ASSAM
16	<a href="#">Mat.App./23/2022</a> WITH LCR 3 FILES	XXXXXXX <b>Versus</b> XXXXXXX	MR K K MAHANTA (Sr. Advocate) MRS. B GOGOI MR. A SARMAH	DR. N DEKA MS P CHAKRABORTY MS S DAS PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/554/2023</a> in Mat.App./23/2022	XXXXXXX <b>Versus</b> XXXXXXX	MR. A SARMAH	DR. N DEKA
17	<a href="#">Mat.App./30/2022</a> WITH LCR, FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MR. T J MAHANTA MR H BEZBARUA MR. U SARMA	MR. R K TALUKDAR MR. D BORAH DIKSHITA DEKA

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LEAVE NOTE OF ADVOCATES FOR 14/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 7

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/2149/2024</a> FIXED	MANMATH SANJAY KASHIRSAGAR <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
<b>ADMISSION</b>			
2 <a href="#">WP(C)/4074/2022</a> FIXED	SATISH KUMAR MISHRA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
3 <a href="#">WP(C)/4189/2022</a> FIXED	RAJESH KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, P AND R.D. SC, APSC MR. U K NAIR, SR. ADV. (R-6) MR. M P SARMA (R-6) MR. A BORO (R-6) MR D NATH, SR. GA, ASSAM MS D MAHANTA (R-6)
<b>WITH</b> <a href="#">I.A.(Civil)/3220/2022</a> in WP(C)/4189/2022	ANURUPA PATHAK <b>Versus</b> RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
<b>WITH</b> <a href="#">I.A.(Civil)/3221/2022</a> in WP(C)/4189/2022	ANURPA PATHAK <b>Versus</b> RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
<b>WITH</b> <a href="#">I.A.(Civil)/798/2023</a> in WP(C)/4189/2022	SUMAN DAS <b>Versus</b> RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MR. A BORO MS D MAHANTA	MR K K MAHANTA (Sr. Advocate) SC, P AND R.D. SC, APSC
4 <a href="#">WP(C)/8365/2022</a> FIXED	NO. 10245224N LNK HEMANTA BORDOLOI <b>Versus</b> THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM M R Sharma	DY.S.G.I.

5	<a href="#">WP(C)/136/2023</a> FIXED	2IC SECOND IN COMMANDANT/CHIEF/DENTAL SURGEON SUMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B PATHAK MR B HAZARIKA MR V KUMAR	MRS S BARUAH DY.S.G.I.
6	<a href="#">WP(C)/4963/2023</a> FIXED, WITH WP(C)/2293/2019 (D/O) <b>WITH</b> <a href="#">WP(C)/4255/2023</a>	DR. JIBENDU DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, SCERT, ASSAM
7	<a href="#">WP(C)/4255/2023</a>	SWAPNA SIKHA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. U K NAIR MR H K DAS	SC, SCERT, ASSAM MS. D BORGHAIN (R4, R5) MR. P GOHAIN (R4, R5) MS. M SARMAH (R4, R5) MR. S HAZARIKA (R-6 TO R-14) MR A CHALIHA SC, EDU
8	<a href="#">WP(C)/1375/2024</a> FIXED	JAYANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MR A HOSSAIN SMTI H DEVI	SC, FOREST
<b>HEARING</b>				
9	<a href="#">WP(C)/6334/2010</a>	DIPAK KUMAR GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.N DUTTA MRSB BHUYAN MR.B TALUKDAR MR.M DAS	GA, ASSAM MR.G BAISHYA SC, AG MR. R K TALUKDAR (R-4) MR P NAYAK SC, SAD SC, IAAD
10	<a href="#">WP(C)/3259/2012</a>	L. DAYANANDA SINGH <b>Versus</b> THE UNION OF INDIA and ORS	MR.S SAIKIA MR.B BASUMATARY MR.M G SINGH	MR. R K D CHOUDHURY (DY.S.G.I.) SC, RAILWAY
11	<a href="#">WP(C)/5158/2012</a>	SAIBAL SHOBHAN DEB <b>Versus</b> ASSAM CO-OPERATIVE APEX BANK LIMITED and ORS.	MR.N DHAR MR B MALAKAR MR.S CHAKRABARTY	MR.P N GOSWAMI SC, APEX BANK
12	<a href="#">WP(C)/6080/2012</a>	RAM KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MRS.S P NAIR MR.G Z AHMED	MR.C BARUAH MR.B GOSWAMI SC, AG SC, WATER RESOURCE
13	<a href="#">WP(C)/3014/2015</a> FIXED	JAKIR HOSSAIN and 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 69 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	SC, APDCL MS.R NEWARR-9,10,23-25, 27- 29,32,34,39,45,47,48,51,60, 63-68,70 MR.D SARMA(R-9,10,23-25, 27- 29,32,34,39,45,47,48,51, 60,63-68,70)
14	<b>WITH</b> <a href="#">WP(C)/5454/2017</a>	MAYNAL HOQUE and 10 ORS. <b>Versus</b> THE STATE OF ASSAM and 18 ORS.	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ	GA, ASSAM MS. R CHOUDHURY (R-9) SC, APDCL MS F N ZAMAN (R-9) MS. B. HAZARIKA (R-9) MR. Z. HUSSAIN (R-9)
15	<a href="#">WP(C)/1033/2016</a>	AJIT THAKURIA and ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. U K NAIR MR. N ALAM MS. R DEKA MD. S U AHMED	MR. R DHAR, SC, WPT AND BC (R-11) SC, PWD
16	<a href="#">WP(C)/2817/2019</a> FIXED	MRINMOY DAS <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI	MS. N MODI MR SISHIR DUTTA MR. A GANGULY (R-1 to 4) MR. C SHARMA MR. S DUTTA MR. A DHANUKA (R-1 to 4)

**WITH**  
[I.A.\(Civil\)/1324/2020](#)  
**in** WP(C)/2817/2019

THE ASSAM GRAMIN VIKASH BANK AND  
4 ORS.

MR S DUTTA  
MR. S DUTTA

MR. B D KONWAR SR. ADV.  
MRS J M KONWAR

**Versus**

MRINMOY DAS

EUSUF ALI SHEIKH AND 4 ORS

**Versus**

THE STATE OF ASSAM AND 6 ORS

MR. M U MONDAL  
MS. N NASRIN  
MD. I H KHAN  
MR K ISLAM  
MR A ALIM SK

SC, P AND R.D.  
GA, ASSAM  
SC, FINANCE

17 [WP\(C\)/5861/2021](#)

18 [WP\(C\)/7109/2021](#)

L IBOCHOW SINGHA

**Versus**

THE STATE OF ASSAM AND 7 ORS.

MR. A K DUTTA  
MR. B PURKAYASTHA

GA, ASSAM  
SC, APDCL

**WITH**

19 [WP\(C\)/6901/2021](#)

KHAGENDRA ARDAO

**Versus**

THE STATE OF ASSAM AND 7 ORS.

MR. A K DUTTA  
MR. B PURKAYASTHA

GA, ASSAM  
SC, APDCL

**WITH**

20 [WP\(C\)/128/2022](#)

SURENDRA NATH DIHINGIA

**Versus**

THE STATE OF ASSAM AND 7 ORS.

MR. A K DUTTA  
MR. B PURKAYASTHA

GA, ASSAM  
SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 14/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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8)	MS. S SARMA	06-05-2024	To	16-05-2024
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13)	MR. A DHAR	13-05-2024	To	14-05-2024
14)	MR. B BARMAN	13-05-2024	To	22-05-2024
15)	MR. U K BORTHAKUR	11-05-2024	To	14-05-2024
16)	MS. B M CHETRI	13-05-2024	To	20-05-2024
17)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Tuesday,14th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 8

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">Cont.Cas(C)/63/2024</a> FIXED	MAHMUD ALI <b>Versus</b> ANIL KUMAR GUPTA AND 2 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	
<b>ADMISSION</b>			
2 <a href="#">Arb.P./44/2023</a> FIXED	N. K. CONSTRUCTION AND SUPPLIERS <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MRS. S S BAWARI MR M SAHEWALLA MS T J SAHEWALLA	DY.S.G.I.
3 <a href="#">WP(C)/4089/2023</a> B/O	TUTAN SAHA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, BTC
4 <a href="#">WP(C)/5870/2023</a> CAVT. NO.08892/023, FIXED, WITH CAVT. 889/2023	MAHMUD ALI <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR N ANIX SINGH MR. S S ROY (r-1) DY.S.G.I. FOR CAVEATOR
<b>WITH</b> <a href="#">I.A.(Civil)/3252/2023</a> in WP(C)/5870/2023	MAHMUD ALI, <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA	MR N ANIX SINGH MR. S S ROY DY.S.G.I.
5 <a href="#">WP(C)/787/2024</a> FIXED	PRASAD AND COMPANY (PROJECT WORKS) PVT LTD AND ANR <b>Versus</b> NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED AND 6 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	MR. A THAKURIA (R-1 to 6) MR. J PATOWARY (R-7) MS. J R THAKUR (R-1 to 6) MS N MAHANTA (R-7)
<b>WITH</b> 6 <a href="#">WP(C)/434/2024</a>	PRASAD AND COMPANY (PROJECT WORKS) PVT. LTD. AND ANR <b>Versus</b> NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED (NBCC) INDIA LTD. AND 7 ORS	MR. H. BURAGOHAIN MS. H BORAH	MR. A THAKUR (r-1 to 6) MR. J PATOWARY (r-8) MS. J R THAKUR (r-1 to 6)) N GAUTAM (r-8)
7 <a href="#">WP(C)/1264/2024</a> FIXED	BIREN MAJUMDAR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MS N MAHANTA N GAUTAM	SC, CO OP SC, AFDC SC, REVENUE

**HEARING**

8	<a href="#">Cont.Cas(C)/552/2016</a>	DINDAYAL AGARWAL @ JALAN <b>Versus</b> SMTI. RATNI DEVI JALAN and ANR	MR.S BANIK MR.S CHOUDHURY	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN
9	<a href="#">WP(C)/4516/2017</a> FIXED, WITH LCR	KOTALGOORIE TEA ESTATE <b>Versus</b> THE STATE OF ASSAM and ANR.	MS.S SENAPATI MR.B SHARMA MR.S SHARMA MD.ASLAM	GA, ASSAM MR.Y DOLOI (R1) MR. P KALITA (R2) ADDL. AG, ASSAM MRS. A BHATTACHARYYA (R2)
10	<a href="#">WP(C)/8237/2022</a> FIXED	SHRI SAILEN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S SARMA	SC, WATER RESOURCE
11	<a href="#">WP(C)/8276/2022</a> FIXED	ARJUN CHANDRA BARMAN AND 3 ORS <b>Versus</b> THE INDIAN OIL CORPORATION AND 16 ORS	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. U K NAIR (R-10,13,15,16) MR. B CHAKRAVARTY (R-14) DR. R SARMAH (R-10,16) MR. K GOGOI MR. P MAHANTA (r-11,12) MR. R B GOHAIN (r-11,12) MR. A BORO (R-10,13,15,16) N R SURANA (R-10,13,15,16) MS D MAHANTA MR A KHARSOHUM (r-11,12) MS. A LALA (R-14) DY.S.G.I. SC, TRANSPORT SC, I O C
	<b>WITH</b> <a href="#">I.A.(Civil)/480/2023</a> <b>in</b> WP(C)/8276/2022	ARJUN CHANDRA BARMAN AND 3 ORS <b>Versus</b> THE INDIAN OIL CORPORATION AND 16 ORS	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	DR. R SARMAH (R-10,16) MR. K GOGOI MR. P MAHANTA (r-11,12) MR. R B GOHAIN (r-11,12) MR A KHARSOHUM (r-11,12) DY.S.G.I. SC, TRANSPORT

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LEAVE NOTE OF ADVOCATES FOR 14/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
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15)	MR. U K BORTHAKUR	11-05-2024	To	14-05-2024
16)	MS. B M CHETRI	13-05-2024	To	20-05-2024
17)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024



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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>			
1 <a href="#">WP(C)/2738/2014</a> FIXED	BISHAN SINGH PINGAL and 13 ORS <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	C.G.C. MR.B CHAKRAVARTY ASSTT.S.G.I.
2 <a href="#">WP(C)/3368/2014</a> FIXED	NILENDU DUTTA <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK and 3 ORS	MR.U K NAIR MR. K R PATGIRI MR.A CHETRY MR.G R DEV MR G SARMA MR. B SARMA	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.S DUTTA MR.C SHARMA
3 <a href="#">WP(C)/5393/2014</a> FIXED	ON THE DEATH OF ABDUL MALIK BARBHUIYA, HIS LEGAL HEIRS ABDUL HANNAN BARBHUIYA AND 4 ORS. REP. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.J I BORBHUIYA SC, P H E
<b>ADMISSION</b>			
4 <a href="#">WP(C)/3200/2018</a> FIXED	SMT. KRISHNA BORO AND 12 ORS. <b>Versus</b> THE BOROLAND TERRITORIAL AREA DISTRICTS AND 61 ORS	MS S K CHAUHAN MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	GA, ASSAM SC, BTC SC, HEALTH AND F W
<b>WITH</b> 5 <a href="#">WP(C)/7553/2017</a>	VANDANA HAJOARY and 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.S CHAUHAN MR.B B NARZARI MR.A R SHOME MR.P MAZUMDER MS.S K CHAUHAN MR.S CHOUHAN	SC, BTC SC, HEALTH
<b>WITH</b> 6 <a href="#">WP(C)/1294/2018</a>	KRISHNA BORO AND 12 ORS <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	SC, BTC
<b>WITH</b> 7 <a href="#">WP(C)/1713/2018</a>	JHARNA BRAHMA AND 50 ORS. <b>Versus</b> THE BODOLAND TERRITORIAL AREA DISTRICTS AND 6 ORS.	MS S K CHAUHAN MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	SC, BTC SC, HEALTH

8	<b>WITH</b> <a href="#">WP(C)/3296/2018</a>	MS. RIDULA BRAHMA AND 41 ORS. <b>Versus</b> THE BODOLAND TERRITORIAL AREA DISTRICTS AND 61 ORS.	MS S K CHAUHAN MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER MR. P MAZUMDER	GA, ASSAM SC, BTC SC, HEALTH AND F W
9	<a href="#">WP(C)/661/2020</a> B/O	KAMOLESH DAS AND 10 ORS. <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. L R MAZUMDER (P-1,2,8,10) MR. A T SIKDER MR. A Z AHMED (P-1,2,8,10) MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
10	<b>WITH</b> <a href="#">WP(C)/7189/2015</a>	SMT. UPAMA NATH and 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HAQUE MR. S ALIM MR. S ALIM MR. B HUSSAIN MRK UDDIN MR.M HUSSAIN DR. C R BORUAH DR. C R BORUAH	GA, ASSAM(R-3,5) SC, HEALTH(R-1,2,4)
	<b>WITH</b> <a href="#">I.A.(Civil)/2302/2023</a> in <a href="#">WP(C)/7189/2015</a>	RAJU BASFORE and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ALIM	GA, ASSAM SC, HEALTH
11	<b>WITH</b> <a href="#">WP(C)/654/2020</a>	MOFIZUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. A T SIKDER MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
12	<b>WITH</b> <a href="#">WP(C)/2188/2021</a>	SHIMA AHMED <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
13	<a href="#">WP(C)/5090/2021</a> FIXED	BIKASH RAJBONGSHI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM SC, GMC
14	<b>WITH</b> <a href="#">WP(C)/5310/2021</a>	JONALI MALAKAR AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM SC, GMC
15	<a href="#">WP(C)/5411/2021</a> FIXED	RAVI RANJAN KUMAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. A TALUKDAR MISS P DAS MS S DAS	ASSTT.S.G.I.
16	<a href="#">WP(C)/5511/2021</a> FIXED	SAHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, PNRD
17	<a href="#">WP(C)/6971/2021</a> FIXED	MR. HIRU MAHANTA AND 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B BURAGOHAIN MR. N BORUAH	GA, ASSAM MR. J K GOSWAMI (r-2,4) J TALUKDAR MR. J BARMAN (r-2,4)
18	<a href="#">WP(C)/2233/2022</a> FIXED	ALTAF HUSSAIN MOZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY SC, P H E	SC, P AND R.D. SC, FINANCE
19	<a href="#">WP(C)/2828/2023</a> FIXED	ASI/GD T V CHANDRA MOHAN AND 71 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	MR. A K DUTTA DY.S.G.I.
20	<a href="#">WP(C)/6400/2023</a> FIXED	SMTI SUMITA DEB SINHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M CHANDA MR S NATH MR C M KIKON	SC, P AND R.D.

21	<a href="#">WP(C)/6647/2023</a> FIXED	JAYNAL ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	ALHAJJ I UDDIN MR. H ALI B BARMAN MR R HOQUE	SC, P AND R.D. GA, ASSAM Ms. R. R. BORAH(R-7) MR. A A R KARIM (R-7) MS G.PURI(R-7) MR. A DEB(R-7) SC, P H E
22	<a href="#">WP(C)/6886/2023</a> FIXED	GS 192257X MD HASHIM ANSARI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. D BORAH	MR. B CHAKRAVARTY MS. R B BORA SC, ICAR DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/152/2024</a> in WP(C)/6886/2023	THE UNION OF INDIA AND 5 ORS <b>Versus</b> GS 192257X MD HASHIM ANSARI	DY.S.G.I.	MR. D BORAH
23	<b>WITH</b> <a href="#">Cont.Cas(C)/730/2023</a>	GS - 192257X MD HASHIM ANSARI <b>Versus</b> DR. AJAY KUMAR AND ANR	MR. D BORAH	MR. K K PARASAR (r-2)
24	<b>WITH</b> <a href="#">Cont.Cas(C)/48/2024</a>	GS- 192257X MD. HASHIM ANSARI <b>Versus</b> ARCHANA SOOD AND ANR	MR. D BORAH	MR. B CHAKRAVARTY (R-1)
<b>ORDERS</b>				
25	<a href="#">Cont.Cas(C)/228/2020</a> FIXED	KAPHOT DAM <b>Versus</b> KUMAR SANJAY KRISHNA AND 6 ORS.	MR. N K MURRY	MR. D SAIKIA MR. D SAIKIA MR. J HANDIQUE MR. R BORPUJARI MR. B GOGOI MR. D NATH MR P NAYAK MR D KALITA MR A CHALIHA
<b>HEARING</b>				
26	<a href="#">WP(C)/1683/2019</a> FIXED	AMIYA KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, APSC MR S BORTHAKUR (R-6) MR. ABU JAHID MR. K BORUAH MR. D GOGOI (R-6) MR. M ALOM MR. J ABBAS (R-6) SC, FINANCE
27	<b>WITH</b> <a href="#">WP(C)/1680/2019</a>	ATUL CHANDRA BORI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE
28	<a href="#">WP(C)/3317/2019</a> FIXED	PONUNG MOYONG <b>Versus</b> FOOD CORPORATION OF INDIA AND 7 ORS.	MR A DASGUPTA MR S CHAKRABORTY	MR B K SINGH (r-1 to 4) SC, F C I MR. A GAYAN (r-1 to 4) GA, AP
	<b>WITH</b> <a href="#">I.A.(Civil)/3254/2023</a> in WP(C)/3317/2019	FOOD CORPORATION OF INDIA AND 3 ORS. <b>Versus</b> PONUNG MOYONG AND 4 ORS.	MR B K SINGH MS B BORA	MR A DASGUPTA MR S CHAKRABORTY GA, AP
	<b>WITH</b> <a href="#">I.A.(Civil)/3609/2023</a> in WP(C)/3317/2019	FOOD CORPORATION OF INDIA AND 3 ORS. <b>Versus</b> PONUNG MOYONG AND 4 ORS.	MS B BORA	MR A DASGUPTA MR S CHAKRABORTY GA, AP

29	<a href="#">WP(C)/4376/2020</a>	MD. ZAMIUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R ISLAM MR. M P SARMA	GA, ASSAM MR. H. SARMA, ADDL. SR. GA, ASSAM
30	<a href="#">WP(C)/1056/2021</a> FIXED	KANAK CHANDRA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	MR. S DUTTA (R-3) SC, HEALTH AND F W
31	<a href="#">WP(C)/5947/2021</a>	NO. 119880627 CONSTABLE (GD) DEBEN SINHA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA	MR. K K PARASAR ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 14/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
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11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024
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14)	MR. B BARMAN	13-05-2024	To	22-05-2024
15)	MR. U K BORTHAKUR	11-05-2024	To	14-05-2024
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17)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024



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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/6421/2022</a> FIXED	PRANJAL GAUTAM PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA P. BORAH	SC, WATER RESOURCE
	<b>WITH</b> <a href="#">I.A.(Civil)/3376/2023</a> in WP(C)/6421/2022	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> PRANJAL GAUTAM PAUL		MR. P HAZARIKA P. BORAH
2	<a href="#">WP(C)/6391/2022</a>	NABIN GUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. H S BORAH	SC, WATER RESOURCE
	<b>WITH</b> <a href="#">I.A.(Civil)/86/2024</a> in WP(C)/6391/2022	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> NABIN GUPTA,		MR. P HAZARIKA
3	<a href="#">WP(C)/280/2024</a> FIXED	PADMA THAKURIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR B TALUKDAR MR S SARMAH	SC, GST DY.S.G.I.
<b>ORDERS</b>				
4	<a href="#">I.A.(Civil)/1126/2024</a> FIXED in WP(C)/1009/2024	THE GAUHATI HIGH COURT AND ANR <b>Versus</b> GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ORS	MR. T J MAHANTA MR. A BORUA	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA
	<b>WITH</b> <a href="#">WP(C)/1009/2024</a>	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	GA, ASSAM MR. A CHAMUAH (r -10) SC, FINANCE SC, GHC
<b>HEARING</b>				
5	<a href="#">WP(C)/2797/2014</a>	ASSAM ROOFING LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY MS. M D BORAH, (R-4 & R-5) MR.S SAMARIA SC, INDUSTRIES

6	<b>WITH</b> <a href="#">WP(C)/2845/2017</a>	ASSAM ROOFING LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED MR. SURAJIT DAS (R-3,4) MR. P P DAS (R-3,4) MR G CHOUDHURY MR.B GOGOI MS S KAUSHIK SC, INDUSTRIES & COMMERCE SC, TAXES
7	<a href="#">WP(C)/3546/2014</a>	MEGHA TECHNICAL and ENGINEERS PVT.P LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY
8	<b>WITH</b> <a href="#">WP(C)/1224/2014</a>	MANIK CHAND and SONS JEWELLERS PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY	MR.S SAIKIA SC, TAXES
9	<a href="#">WP(C)/6762/2014</a>	SURJAT ALI <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD. and 2 ORS	MR.S ISLAM MRA HAWARI MR.N HUSSAIN	MR.P P DAS(R-3) MR.S HANDIQUE(R-3) MR.R GOSWAMIR-1and2 MS.M SAIKIA(R-1&2)
10	<a href="#">WP(C)/4782/2017</a>	UTPAL KALITA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.S C BISWAS MR.R MAJUMDAR MR. J ROY MRS.J BORAH MR.D BANIA	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1948/2019</a> in <a href="#">WP(C)/4782/2017</a>	THE STATE OF ASSAM AND ANR <b>Versus</b> UTPAL KALITA	ADDL. SR. GA, ASSAM	MR. S C BISWAS MR. R MAZUMDAR MR. D BANIA
11	<a href="#">WP(C)/5960/2017</a>	UCO BANK <b>Versus</b> ASSAM FINANCIAL CORPORATION	MR.M SHARMA	MS.T GOSWAMI MS.T GOSWAMI SC, AFC
12	<a href="#">WP(C)/652/2018</a>	RICHARD SANGYUNG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM MR. K GOSWAMI MS. D D BARMAN, ADDL. SR. GOVT. ADV. SC, DIMA HASAO
13	<a href="#">WP(C)/1765/2023</a>	SIMPLEX INFRASTRUCTURES LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR. ASHOK SARAF MR. S CHETIA MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 14/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024



12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024
13)	MR. A DHAR	13-05-2024	To	14-05-2024
14)	MR. B BARMAN	13-05-2024	To	22-05-2024
15)	MR. U K BORTHAKUR	11-05-2024	To	14-05-2024
16)	MS. B M CHETRI	13-05-2024	To	20-05-2024
17)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Tuesday,14th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
1	<a href="#">I.A.(Civil)/684/2024</a> FIXED in WP(C)/6020/2017	DAUHARU NARZARY AND ORS <b>Versus</b> GANESH NARZARY and ORS.	MR. K N CHOUDHURY MR. SURAJIT DAS MR A W AMAN MR S A BARBHUYAN SAMIM RAHMAN	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/6020/2017</a>	GANESH NARZARY and 116 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
2	<a href="#">WP(C)/4126/2016</a>	KISHOR KR. SARMA and 210 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/1222/2023</a> in WP(C)/4126/2016	PARAG PATHAK AND 46 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	SC, ELEM. EDU MR. A NATH	SC, BTC
3	<a href="#">WP(C)/4181/2016</a>	GOBINDA BARMAN and 303 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/1085/2023</a> in WP(C)/4181/2016	LILA BAHADUR KARKI AND 75 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	SC, ELEM. EDU SC, BTC
4	<a href="#">WP(C)/4358/2016</a>	SAGEN NARZARY and 36 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/1089/2023</a> in WP(C)/4358/2016	JOGEN NATH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC

5	<b>WITH</b> <a href="#">WP(C)/5158/2016</a>	BINOY GAYARY and ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, BTC SC, FINANCE DEPTT.
6	<b>WITH</b> <a href="#">WP(C)/5176/2016</a>	SONEN GAYARY and 9 ORS <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, BTC SC, FINANCE
7	<b>WITH</b> <a href="#">WP(C)/5225/2016</a>	SMTI RASHMI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
8	<b>WITH</b> <a href="#">WP(C)/5281/2016</a>	DEBOBRATA GAYARY and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION SC, BTC MR. R. DHAR, SC, WPT AND BC SC, FINANCE
9	<b>WITH</b> <a href="#">WP(C)/261/2017</a>	PRADIP KUMAR DAIMARY <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA	SC, ELEMENTARY EDUCATION SC, BTC MR.A BHUYAN
10	<b>WITH</b> <a href="#">WP(C)/3038/2017</a>	JUBARAJ ADHIKARY and 5 ORS. <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC SC, BTC MR. R BARPUJARI (SC, FINANCE)
11	<b>WITH</b> <a href="#">WP(C)/3272/2017</a>	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/4183/2017</a> in <a href="#">WP(C)/3272/2017</a>	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. <b>Versus</b> THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
12	<b>WITH</b> <a href="#">WP(C)/3273/2017</a>	BANGSHIDHAR DAS, A.T. and 91 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR M GOSWAMI (P2-P4, P7, P8, P10, P12-P19, P21-P24, P26, P29, P32, P33, P35, P36, P38, P39, P42, P50, P52-P54, P58, P64, P67, P69, P73, P75- P78, P80, P85, P90, P92) MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/4184/2017</a> in <a href="#">WP(C)/3273/2017</a>	BANGSHIDHAR DAS, A.T. and 91 ORS. <b>Versus</b> THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
13	<b>WITH</b> <a href="#">WP(C)/3274/2017</a>	MUKUNDA BORO and 98 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE

	<p><b>WITH</b> <a href="#">I.A.(Civil)/4185/2017</a> in WP(C)/3274/2017</p>	<p>MUKUNDA BORO and 98 ORS. <b>Versus</b> THE STATE OF ASSAM and 11 ORS.</p>	<p>MR.U K NAIR MR.M P SARMA MR.R SINGHA</p>	<p>SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE</p>
14	<p><b>WITH</b> <a href="#">WP(C)/5111/2017</a></p>	<p>JAMALUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM and 6 ORS.</p>	<p>MR. B SARMA</p>	<p>SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, BTC SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8)</p>
15	<p><b>WITH</b> <a href="#">WP(C)/5739/2017</a></p>	<p>RAJANI KANTA KALITA and 39 ORS. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.</p>	<p>MR M GOSWAMI (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.U K NAIR MS S PATOWARY (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.R SINGHA MR.M P SARMA</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
16	<p><b>WITH</b> <a href="#">WP(C)/5741/2017</a></p>	<p>CHAKRAPANI DAS and 27 ORS. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.</p>	<p>MR M GOSWAMI (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.U K NAIR MR R SINGHA (P1-P11, P14, P18, P21, P23, P24, P26, P27) MS S PATOWARY (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.R SINGHA MR.M P SARMA</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
17	<p><b>WITH</b> <a href="#">WP(C)/5861/2017</a></p>	<p>JITENDRA NATH KALITA and 17 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.</p>	<p>MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
18	<p><b>WITH</b> <a href="#">WP(C)/5933/2017</a></p>	<p>ATUL CH. HALOI and 72 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.</p>	<p>MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
19	<p><b>WITH</b> <a href="#">WP(C)/122/2018</a></p>	<p>PARESH CHANDRA RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM</p>	<p>MR. A NATH</p>	<p>SC, EDU</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1092/2023</a> in WP(C)/122/2018</p>	<p>HIRAMONY PATOWARY AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.</p>	<p>MR. A NATH</p>	<p>SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE</p>
20	<p><b>WITH</b> <a href="#">WP(C)/124/2018</a></p>	<p>JAGANNATH KUMAR DEY <b>Versus</b> THE STATE OF ASSAM</p>	<p>MR. A NATH MS L SAIKIA</p>	<p>SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1225/2023</a> in WP(C)/124/2018</p>	<p>CHAMPA CHETRI AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.</p>	<p>MR. A NATH</p>	<p>SC, ELEM. EDU SC, BTC SC, FINANCE</p>
21	<p><b>WITH</b> <a href="#">Cont.Cas(C)/217/2018</a></p>	<p>SAGEN NARZARY AND 36 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.</p>	<p>MR. B CHAKRABORTY MR. A NATH MR A RAHMAN</p>	<p>MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM</p>

22	<b>WITH</b> <a href="#">Cont.Cas(C)/218/2018</a>	KISHOR KR. SARMA AND 210 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
23	<b>WITH</b> <a href="#">Cont.Cas(C)/220/2018</a>	PARESH CHANDRA RAJBONGSHI AND 28 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
24	<b>WITH</b> <a href="#">Cont.Cas(C)/225/2018</a>	GOBINDA BARMAN AND 303 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
25	<b>WITH</b> <a href="#">Cont.Cas(C)/241/2018</a>	JITENDRA NATH KALITA AND 8 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
26	<b>WITH</b> <a href="#">Cont.Cas(C)/243/2018</a>	GANESH NARZARY AND 53 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
27	<b>WITH</b> <a href="#">Cont.Cas(C)/244/2018</a>	ATUL CH. HALOI AND 51 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
28	<b>WITH</b> <a href="#">WP(C)/416/2018</a>	OM NATH SARMA <b>Versus</b> THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
29	<b>WITH</b> <a href="#">WP(C)/510/2018</a>	DHRUBA DAS <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT
30	<b>WITH</b> <a href="#">WP(C)/834/2018</a>	PRADIP KALITA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
31	<b>WITH</b> <a href="#">WP(C)/4113/2018</a>	JOY CHANDRA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
32	<b>WITH</b> <a href="#">WP(C)/7281/2018</a>	BIJU DAIMARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.

33	<b>WITH</b> <a href="#">WP(C)/5867/2019</a>	NAYEBUR RAHMAN <b>Versus</b> STATE OF ASSAM AND 5 ORS.	MR R K DUTTA MS. P BHUYAN MR. S DUTTA	SC, BTC SC, WPT AND BC SC, EDU SC, FINANCE
34	<b>WITH</b> <a href="#">WP(C)/8809/2019</a>	MAHESWAR PATHAK AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.
35	<b>WITH</b> <a href="#">WP(C)/5608/2020</a>	DIPAK DEKA AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU
36	<b>WITH</b> <a href="#">WP(C)/3436/2021</a>	ANJANA CHAKRABARTY AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI	SC, BTC
37	<b>WITH</b> <a href="#">WP(C)/4279/2021</a>	SARALA SWARGIARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
38	<b>WITH</b> <a href="#">WP(C)/3654/2022</a>	NABA ROY AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
39	<b>WITH</b> <a href="#">WP(C)/5220/2022</a>	SACHINDRA KUMAR HALOI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
40	<b>WITH</b> <a href="#">WP(C)/6471/2022</a>	RAMAKANTA DAIMARY AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU SC, BTC SC, FINANCE
41	<b>WITH</b> <a href="#">WP(C)/8367/2022</a>	PRANITA BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
42	<b>WITH</b> <a href="#">WP(C)/5258/2023</a>	NARAYAN CHANDRA DAS AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
<b>ADMISSION</b>				
43	<a href="#">WP(C)/1111/2022</a> FIXED	BHAGABAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR I C GOGOI MR. P KALITA MR A SHARMA MR K BARMAN MR. A BHATTACHARYYA MR A B DUTTA	GA, ASSAM MR B GOGOI, SC, SOIL CONSERVATION DEPARTMENT. SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/1487/2022</a> in <a href="#">WP(C)/1111/2022</a>	BHAGABAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR I C GOGOI MR. P KALITA	
<b>HEARING</b>				
44	<a href="#">WP(C)/7284/2016</a> FIXED	ON THE DEATH OF KOPITI PAYENG HER LEGAL HEIRS SRI NAGEN PAYENG <b>Versus</b> STATE OF ASSAM and 6 ORS.	MR.D BORAH	MR.C BARUAH MR. R. BORPUJARI, SC, FINANCE AND TAXATION SC, AG MR.H BURAGOHAIN SC, PWD SC, PENSION
45	<a href="#">WP(C)/4004/2021</a> FIXED	GITUMONI BORTHAKUR AND ANR <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	MR S DUTTA MR. S DUTTA SC, A G V B

46	<a href="#">WP(C)/4654/2021</a> FIXED	SUMAIYA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM SC, AG MR. A R SIKDAR (r-9) MR. N AHMED (r-8,9) MR. M H TALUKDAR (r-9) MD. S ALOM (R-8)
47	<a href="#">WP(C)/5554/2021</a> FIXED	MANIK CHANDRA DAIMARY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. J GHOSH A CHAKMA	MR R A AHMED (r-8,9) SC, SEC. EDU. MR. S P CHOUDHURY (r-1,2) MR. S P CHOUDHURY (r-1,2) ASSTT.S.G.I.
48	<a href="#">WP(C)/5223/2022</a> FIXED	VIJAY KUMAR L AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY	GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 14/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024
13)	MR. A DHAR	13-05-2024	To	14-05-2024
14)	MR. B BARMAN	13-05-2024	To	22-05-2024
15)	MR. U K BORTHAKUR	11-05-2024	To	14-05-2024
16)	MS. B M CHETRI	13-05-2024	To	20-05-2024
17)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Tuesday,14th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">RFA/41/2022</a> FIXED	MD. ZIAUL MUSTOFA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.N H MAZARBHUYAN MR.N ISLAM MR. K MIRA MS.L WAJEEDA	MR. T R GOGOI (R-1 & 2)
<b>ORDERS</b>				
2	<a href="#">MACApp./9/2014</a> CAVT. NO. 759/2012 WITH LCR, B/O	NATIONAL INSURANCE CO LTD <b>Versus</b> JOHMON THANGA KIPA and 7 ORS	MR. A SARMA MS. S ROY	MR. R P SARMAH MR. M R ADHIKARI MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR MS. H TERANGPI
3	<a href="#">MC/790/2015</a> FIXED in MACApp./247546/2015	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> RUPTON MALANG and 6 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	
	<b>WITH</b> <a href="#">MACApp./247546/2015</a> (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SRI RUPTON MALANG and 6 ORS		
4	<a href="#">MACApp./495/2022</a> WITH LCR(PHOTO COPY), B/O	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI. MAMANI BEGUM AND 4 ORS	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	MR. N ALAM (r-1) MR B K MISHRA MR. S ISLAM (r-1) MR A HAWARI (r-1)
5	<a href="#">I.A.(Civil)/2409/2023</a> WITH LCR, FIXED in MACApp./636/2018	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> MISS MAMITA BIBI AND 2 ORS	MR. S K GOSWAMI	MR S ISLAM MR. M DAS
	<b>WITH</b> <a href="#">MACApp./636/2018</a>	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> MISS MAMITA BIBI AND 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI	MR. S ISLAM (R3) MR. M DAS MR A HAWARI (R3)
6	<a href="#">I.A.(Civil)/3018/2023</a> IN MFA 39/2014(D/O), WITH LCR, B/O in MFA/39/2014	SMT. PUNAM DEVI and 5 ORS, <b>Versus</b> RELIANCE GENERAL INSURANC CO. LTD. and ANR.		MR. R GOSWAMI
<b>HEARING</b>				
7	<a href="#">MFA/27/2016</a> B/O	UNION OF INDIA and ANR <b>Versus</b> M/S MANAS SALT IODISATION INDUSTRIES LTD	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA



8	<b>WITH</b> <a href="#">MFA/74/2017</a> CAVT. NO. 1747/2016	UNION OF INDIA and ANR <b>Versus</b> M/S DINESH SALES CORPORATION	MS.R BARUAH MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.M ACHARYYA MS.U CHAKRABORTY	MR.K P MAHESWARI FOR CAVEATOR
9	<a href="#">MACApp./73/2017</a> WITH LCR, FIXED	SMTI RAKHI BHAWAL <b>Versus</b> SMTI RINKU DAS and ANR	MR. E AHMED MS.J BORAH MR. S BISWAS MR.F A HASSAN	MR. S C BISWAS (r-1) MS A BORAH (r-1) MS. J GHOSH (r-1)
10	<b>WITH</b> <a href="#">MACApp./69/2017</a> WITH LCR	MUSTT REJINA BEGUM <b>Versus</b> RAKHI BHAWAL and ANR	MR.S C BISWAS MR.R DE MS.U NANDA MR.D BANIA	MR. U K DUTTA MR. B KASHYAP MR K BORAH
11	<b>WITH</b> <a href="#">MACApp./76/2017</a> WITH LCR	SMTI RINKU DAS and 2 ORS <b>Versus</b> RAKHI BHAWAL and ANR	MR.S C BISWAS MR.R DE MS.U NANDA MR.D BANIA	MS P BARUAH MS P BARUAH MS D D ROY
12	<a href="#">MACApp./53/2018</a> WITH LCR, FIXED	M/S NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMTI GAUTOMI RAJBHOR and ANR	MRS. L SHARMA MD.M H RAJBARBHUIYAN MR. A TALUKDAR MS. L SHARMA MR. K K BHATTA MR. R DEV MR J JOHN MS. R CHETRI	MR. S CHAUHAN MR. J U N M LASKAR MR. A M BARBHUIYA MS. K DEVI MR. J ISLAM MR. A A R KARIM MS. R BARUAH MS. K DAS MR. P MAZUMDER
	<b>WITH</b> <a href="#">CO/17/2018</a> in <a href="#">MACApp./53/2018</a>	SMTI GAUTOMI RAJBHOR <b>Versus</b> M/S NEW INDIA ASSURANCE CO. LTD AND ANR	MR. S CHAUHAN MS S K CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	MR. A TALUKDAR MR. K K BHATTA MR. R DEV MS. L SARMA MS. L SARMA
13	<a href="#">RFA/82/2018</a> CAVT. NO.0591/2018 WITH LCR, FIXED	SRI NALIN MIKIR AND 7 ORS <b>Versus</b> SRI PULIN MIKIR AND2 ORS	MR D TALUKDAR MR K K BARUAH	MR. S K GOSWAMI (r-1 to 3) MR. R SHARMA MR. H C SARMA (r-1 to 3) MR H DEKA MS F BEGUM (R1-R3) MD A S ALI (R1-R3) FOR CAVEATOR MR. J OJAH (R1-R3)
	<b>WITH</b> <a href="#">I.A.(Civil)/4078/2019</a> in <a href="#">RFA/82/2018</a>	SRI NALIN MIKIR AND 7 ORS <b>Versus</b> SRI PULIN MIKIR AND 5 ORS	MR D TALUKDAR	MR. A M BARBHUIYA MR. A KHANIKAR
	<b>WITH</b> <a href="#">I.A.(Civil)/107/2024</a> in <a href="#">RFA/82/2018</a>	PULIN MIKIR AND 2 ORS <b>Versus</b> NALIN MIKIR AND 7 ORS	MR. H C SARMA MR. H C SARMA	MR D TALUKDAR
14	<a href="#">MACApp./444/2018</a> WITH LCR, B/O	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> MD. RUSTAM ALI	MR. N M DUTTA MR. A DUTTA MS. C BARMAN MRS. P M DUTTA	MD B ISLAM (r-1) MR. A KHANIKAR MR E AHMED MR. A A MONDAL(r-1) MR S HUSSAIN(r-1) MR A ALAM(r-1)
15	<a href="#">MACApp./481/2018</a> WITH LCR, FIXED	SMTI RUNU DEKA and 2 ORS <b>Versus</b> THE NATIONAL INSURANCE CO LTD and ANR	MR. S C PANDIT	MS. R D MOZUMDAR (R1) MS. S ROY (R1) MR. D PEGU MS. C MOZUMDAR (R1) MR. S P SHARMA (R1) MS. A THAKURIA
16	<a href="#">MACApp./502/2018</a> WITH LCR, FIXED	SRI BAPPI CHAKRABORTY <b>Versus</b> NATIONAL INSURANCE CO. LTD. and ANR	MR. M BISWAS MR.T CHUTIA	MS. R D MOZUMDAR MS.P DAS(R-1) MR B CHANDA(R-2)

17	<a href="#">MACApp./31/2019</a> CAVT. NO.1352/2018 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD <b>Versus</b> ON THE DEATH OF BAKUL CHETIAH, HIS LEGAL HEIR-	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	MR. B BARUAH MR. B BARUAH MR. P GOGOI MR. P GOGOI MR B ACHARYYA MR. B J MUKHERJEE MS. M ACHARYYA FOR CAVEATOR MR. R CHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/135/2019</a> in <a href="#">MACApp./31/2019</a>	NATIONAL INSURANCE CO. LTD <b>Versus</b> SHRI BAKUL CHETIA AND 4 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	MR. B BARUAH MR. P GOGOI MR B ACHARYYA MS. M ACHARYYA FOR CAVEATOR MR. R CHOUDHURY
18	<a href="#">RFA/42/2019</a> WITH LCR, FIXED	SRI ANIL BRAHMA @ ANIL KUMAR WARY <b>Versus</b> SMT. SABITA SAHA AND 2 ORS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN
19	<a href="#">MFA/142/2019</a> WITH LCR, FIXED	UNION OF INDIA <b>Versus</b> M/S. NUMALIGARH REFINERY LTD.,	MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. K P MAHESWARI MS M SHARMA MS M SHARMA MS. L DAS MS. N HUSSAIN
	<b>WITH</b> <a href="#">MFA/82/2019</a>	M/S. NUMALIGARH REFINERY LTD., <b>Versus</b> UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA SC, NF RLY
21	<a href="#">MACApp./199/2019</a> WITH LCR, B/O	SMTI ADITI BANIK <b>Versus</b> THE RELIANCE GENERAL INSURANCE CO. LTD and 5 ORS	MR. N DHAR MR .B MALAKAR MS. S DASGUPTA	MR. A TALUKDAR(R-1) MS. L SHARMA(R-1) MR. K K BHATTA MR. J JOHN(R-1) MR A T M HUSSAIN (R6) MRS M ALOM (R6)
	<b>WITH</b> <a href="#">I.A.(Civil)/1192/2019</a> in <a href="#">MACApp./199/2019</a>	SMTI ADITI BANIK <b>Versus</b> THE RELIANCE GENERAL INSURANCE CO. LTD and 5 ORS	MR. N DHAR MR .B MALAKAR MS. S DASGUPTA	MR. A TALUKDAR(R-1) MS. L SHARMA(R-1) MR. K K BHATTA MR. J JOHN(R-1)
22	<a href="#">MACApp./674/2019</a> WITH LCR, FIXED	ABUL HUSSAIN <b>Versus</b> THE BRANCH MANAGER, UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA	MR. A J SAIKIA
23	<a href="#">MACApp./94/2020</a> WITH LCR, FIXED	SMTI. PROTIMA SAHU AND 3 ORS <b>Versus</b> THE DIVISIONAL MANAGER	MR. A M BARBHUIYA MS A BEGUM MR. J N ISLAM	MS C BORAH
24	<a href="#">MACApp./203/2020</a> WITH LCR, FIXED	MINAKHI BORAH BARUAH AND 3 ORS <b>Versus</b> M/S NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR	MR. A J SAIKIA (R1) MR. B KAKATI (R1) MR G S BORO (R1)
25	<a href="#">MACApp./66/2021</a> WITH LCR, FIXED	SUNITA BORAH AND ANR. <b>Versus</b> PROTUL SARMA BORUAH AND ANR.	MR. M DUTTA MR K M BORA	H Z SINGHA MR. A J SAIKIA MR H BEZBARUA MR. S J SARMAH MR G S BORO
26	<a href="#">MACApp./82/2021</a> WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SMTI. BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. S N KRISHNATRAYA (R1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1037/2021</a> in <a href="#">MACApp./82/2021</a>	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
27	<a href="#">MACApp./176/2021</a> WITH LCR, FIXED	REMTLING HMAR AND 3 ORS <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS.	MR. S CHAUHAN MR. P MAZUMDER	MR. S DUTTA (R-1) MS. M CHOUDHURY (R-1) MS C BORAH (R-1)

28	<a href="#">MACApp./179/2021</a> WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>Versus</b> PARBINA BEGUM LASKAR @ PARIBINA AND 8 ORS	MR T KALITA MR. A KAKATI	MR A B DEY (r-1,9,2) MR. S SUTRADHAR (r-8)
29	<a href="#">MACApp./200/2021</a> WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> GURU PADA BHOWMIK AND 2 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR R HAZARIKA (R-1) MR. D J KALITA (R-1)
	<b>WITH</b> <a href="#">CO/38/2021</a> in MACApp./200/2021	GURU PADA BHOWMIK <b>Versus</b> ORIENTAL INSURANCE CO. LTD AND 2 ORS.	MR S DUTTA MR R HAZARIKA MR D KALITA MS. I DAS	MS. R D MOZUMDAR (r-1) MS. R D MOZUMDAR (r-1) MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1416/2021</a> in MACApp./200/2021	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> GURU PADA BHOWMIK AND 2 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
30	<a href="#">MFA/10/2022</a> WITH LCR, FIXED	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI TULSI DEVI AND ANR	MR J JOHN MR K K BHATTACHARYYA MS JONA TALUKDAR MS. R DEVI	MR. K BHATTACHARJEE (R1) MS B TALUKDAR (R1) MR. M H LASKAR MR. S KHAN (R1) MS. A BARMAN (R1)
31	<a href="#">MFA/15/2022</a> WITH LCR, FIXED	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD., <b>Versus</b> MD. SIRAJUDDIN ALI @ DILIP ALI AND ANR	MR. K K BHATTA MR J JOHN	MR. K BHATTACHARJEE (R1) MS B TALUKDAR (R1) MS. A BARMAN (R1) MR. S KHAN (R1)
32	<a href="#">MACApp./240/2022</a> WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SMTI ANUPAMA MITRA @ DEY AND 5 ORS	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR
33	<a href="#">CRP(IO)/291/2022</a> B/O	MAGHI RAM DAS <b>Versus</b> SMTI SWARNALIPI BORA AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. S CHAMARIA (R-1) MR S KHOUND (r-3) MS M DAS (R-2) MR. P SAIKIA (R-2) MR. K MOHAMMED (r-3) MR A N SARMAH (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/936/2023</a> in CRP(IO)/291/2022	SMTI SWARNALIPI BORA <b>Versus</b> MAGHI RAM DAS,	MR. S CHAMARIA MR A N SARMAH	MR. P K ROYCHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/1001/2023</a> in CRP(IO)/291/2022	SMTI SWARNALIPI BORA, <b>Versus</b> MAGHI RAM DAS,AND 5 ORS.	MR. S CHAMARIA MR A N SARMAH	MR. P K ROYCHOUDHURY
34	<a href="#">RFA/12/2023</a> WITH LCR, FIXED	KUSHAL MECH <b>Versus</b> LISHA GURUNG AND 8 ORS.	MS. R CHOUDHURY	GA, ASSAM MR R CHAKRAVORTY (R2, R3, R8) MS. R. ENGJAIP (R2, R3, R8) S RABHA (r-1)
35	<a href="#">CRP(IO)/85/2023</a> B/O	MOUPIYA CHOUDHURY <b>Versus</b> USHARANI DAS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. S BORA MR. K R PATGIRI MS CHITRALEKHA DAS MS J RAJKUMARI MS. U HAZARIKA

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LEAVE NOTE OF ADVOCATES FOR 14/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024
13)	MR. A DHAR	13-05-2024	To	14-05-2024
14)	MR. B BARMAN	13-05-2024	To	22-05-2024
15)	MR. U K BORTHAKUR	11-05-2024	To	14-05-2024
16)	MS. B M CHETRI	13-05-2024	To	20-05-2024
17)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Tuesday, 14th May 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>			
1 <a href="#">Bail Appln./1359/2024</a>	MD. MANNAF ALI <b>Versus</b> THE STATE OF ASSAM	MR T KALITA J KOTOKY J DASGUPTA MISS C S MARAK	PP, ASSAM
2 <a href="#">Bail Appln./1360/2024</a>	MD. SAPIUL ISLAM @ BOSCHAR <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED S W HUSSAIN	PP, ASSAM
3 <a href="#">Bail Appln./1362/2024</a>	JITEN BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM
<b><u>MOTION</u></b>			
4 <a href="#">W.P.(CrI.)/11/2024</a> FIXED	ASHOK AGARWALLA <b>Versus</b> M/S MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED AND 5 ORS	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	GA, ASSAM
5 <a href="#">AB/1220/2024</a>	BIKI KEWAT <b>Versus</b> THE STATE OF ASSAM	MRS. A GAYAN MS P RABHA MS M BARMAN	PP, ASSAM
6 <a href="#">AB/1222/2024</a> B/O	DIGANTA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS N DEKA MR SAURADEEP DEY	PP, ASSAM
7 <a href="#">AB/1223/2024</a>	RAJU SHEIKH @ RAJU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD. A H LASKAR MR D CHUTIA	PP, ASSAM
8 <a href="#">AB/1227/2024</a>	JAHIJAL HOQUE @ JAHIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
<b><u>ADMISSION</u></b>			
9 <a href="#">Crl.Pet./132/2022</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	JOYDEEP GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z ALAM MS. S NAZNEEN	MR P C SARMA (r-2) MR. T DEURI (r-2) PP, ASSAM
10 <a href="#">Crl.Pet./9/2024</a> WITH LCR 3 FILES(SCANNED COPY), FIXED	SAMSUL HOQUE LASKAR <b>Versus</b> JOY KUMAR SAHA	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MR. S D PURKAYASTHA MS S.S.BORA
11 <a href="#">Tr.P.(CrI.)/13/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SHILADITYA SWARGIARY <b>Versus</b> NIKITA SWARGIARY	MR B DEORI	MR. M KHAN MS J AKTAR

**BAIL HEARING (BA)**

12	<a href="#">Bail Appln./405/2024</a> WITH CASE RECORD(SCANNED COPY)	SWAPAN KR. DEB @ SWAPAN KR. DAS <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. P DAIMARY MR. R. KARIM	PP, ASSAM
13	<a href="#">Bail Appln./562/2024</a> WITH CASE RECORD(SCANNED COPY)	JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
14	<a href="#">Bail Appln./648/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. MAFIDUL ISLAM @ MOFIQUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
15	<a href="#">Bail Appln./1095/2024</a> FIXED	MD. SARFARAJ HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MS T BARUAH MR. M SAIKIA MS. A BARMAN	PP, ASSAM
16	<a href="#">Bail Appln./1153/2024</a> FIXED	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM	PP, ASSAM

**BAIL HEARING**

17	<a href="#">AB/4302/2023</a> FIXED	INDRANIL BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
18	<a href="#">AB/719/2024</a> WITH CASE RECORD(SCANNED COPY) <b>WITH</b>	KAZI GULAM MUSTAFA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
19	<a href="#">AB/726/2024</a>	KAZI GULAM MUSTAFA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
20	<a href="#">AB/741/2024</a> FIXED	SAMIR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. A M AHMED P. GHOSH	PP, ASSAM
21	<a href="#">AB/767/2024</a> FIXED	DEBOBRATA PAUL <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
22	<a href="#">AB/921/2024</a> FIXED	MAINUL HAQUE ALI @ MAINUL HAQ ALI <b>Versus</b> THE STATE OF ASSAM	MR B ISLAM MR J ISLAM	PP, ASSAM
23	<a href="#">AB/953/2024</a> FIXED	SONIARA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. A ALAM MR B M DEKA MR. M ALAM	PP, ASSAM
24	<a href="#">AB/1022/2024</a> FIXED	SHASHADHAR RABHA <b>Versus</b> THE STATE OF ASSAM	MR. D C KALITA MR. B K BHAGAWATI MR B S DEKA MS R.JAISHI	PP, ASSAM
25	<a href="#">AB/1026/2024</a> FIXED	REBOTI RABHA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. D C KALITA MR. B K BHAGAWATI MR B S DEKA MS R.JAISHI	PP, ASSAM
26	<a href="#">AB/1032/2024</a> FIXED	TAJ UDDIN BARBHUIYA @ MD. TAJ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI MS R.R.MECH	PP, ASSAM

**ORDERS**

27	<a href="#">Crl.Rev.P./75/2024</a> B/O	NABIN KUMAR SHANKAR @ NABIN SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J SARMAH	PP, ASSAM
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**HEARING**

28	<a href="#">I.A.(Crl.)/836/2023</a> PART-HEARD, LCR 3 FILES, FIXED in Crl.A./330/2023	SUMAN SHARMA @ CHUMAN KR. SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S R GOGOI MR. T DEURI MS B DUTTA C. SARMAH	PP, ASSAM
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	<b>WITH</b> <a href="#">Crl.A./330/2023</a>	SUMAN SHARMA @ CHUMAN KR. SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S R GOGOI MR. T DEURI MS B DUTTA C. SARMAH	MR N BARMAN (R-2) MS J BARMAN (R-2) MR B DEORI (r-2) PP, ASSAM
29	<a href="#">Crl.Rev.P./101/2009</a> WITH LCR 5 FILES	MUSSTT. KULSUMA BIBI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.K N SURI MR.P BHUYAN	MR.B M CHOUDHURY MR.U CHOUDHURY PP, ASSAM MS.S CHOUDHURY
30	<b>WITH</b> <a href="#">Crl.A./16/2009</a>	MD. MUBSESWAR ALI SHEIK @ MUBOI and ORS <b>Versus</b> THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY	PP, ASSAM
31	<b>WITH</b> <a href="#">Crl.A./79/2009</a>	THE STATE OF ASSAM <b>Versus</b> IMAD UDDIN @ LACHU MASTER and ORS.	PP, ASSAM	MR. A M BORA (R1-11) MR.B M CHOUDHURY MR.U CHOUDHURY MR. D K BAIDYA (R1-11) MS. C CHOUDHURY (R1-11) MS P DASGUPTA (R1-11)
32	<a href="#">Crl.Rev.P./331/2009</a> WITH LCR 3 FILES AND P.B.	BISHU MUKHERJEE and ORS. <b>Versus</b> THE STATE OF ASSAM	MR.A S BHATTACHARJEE MR.S BHUYAN MR.K R PATGIRI MS.C DAS MR.B BARMAN MR.C PHUKAN MR.G M PAUL	MS. B SARMA, AMICUS CURIAE (R-2) PP, ASSAM
33	<a href="#">Crl.Rev.P./333/2009</a> WITH LCR 4 FILES AND P.B.	BHARAT CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K P PATHAK(Amicus curiae) MS.B HAZARIKA MR.A RAHMAN MS.N AHMED MR.H THAKURIA	PP, ASSAM
34	<a href="#">Crl.Rev.P./419/2009</a> WITH LCR 4 FILES	KANAK SEN DEKA and ANR. <b>Versus</b> STATE OF ASSAM	MR.P C GOSWAMI MR.P P DAS	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.M.C./687/2009</a> in <a href="#">Crl.Rev.P./419/2009</a>	SRI KANAK SEN DEKA and ANR <b>Versus</b> DR. KAMALA KALITA	MR.P C GOSWAMI MR.P P DAS	
35	<a href="#">Crl.Rev.P./107/2012</a> WITH LCR 3 FILES	KINARAM NATH <b>Versus</b> THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
36	<a href="#">Crl.Pet./41/2020</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SHANTI KUMARI DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K JAIN MR. P C SARKAR	PP, ASSAM
37	<a href="#">Crl.A./120/2020</a> WITH LCR 4 FILES, P.B.-1, FIXED	MELASON MARAK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MS B HAZARIKA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/278/2020</a> in <a href="#">Crl.A./120/2020</a>	MELASON MARAK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MS B HAZARIKA	PP, ASSAM
38	<a href="#">Crl.Rev.P./4/2022</a> WITH LCR 1 FILE, B/O	BINAD NARZARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	PP, ASSAM SC, FOREST
39	<a href="#">Crl.A./241/2023</a> <u>1 Y 0 M 16 D</u> :(AT 2:00 PM), WITH LCR 6 FILES, FIXED	HIMANTA NATH @ SIMANTA NATH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	MR K THAKUR (R-2) MR D MEDHI (R-2) B ALI SK (R-2) P. NAIDING (R-2) PP, ASSAM

**Versus**  
THE STATE OF ASSAM AND ANR

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LEAVE NOTE OF ADVOCATES FOR 14/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024
13)	MR. A DHAR	13-05-2024	To	14-05-2024
14)	MR. B BARMAN	13-05-2024	To	22-05-2024
15)	MR. U K BORTHAKUR	11-05-2024	To	14-05-2024
16)	MS. B M CHETRI	13-05-2024	To	20-05-2024
17)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Tuesday,14th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSELIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">RSA/262/2010</a> PART HEARD, (HEARING), WITH LCR	SMTI. PARBATI DEVI and 6 ORS, <b>Versus</b> MANOJ KALITA,	MR.B C DAS MR.A C SARMA MR.S DAS MR.G SARMA MR.G BHARADWAJ	MR.N GOSWAMI MR.S J SARMA
2	<a href="#">RSA/24/2008</a> (HEARING), WITH LCR	MUSTT. SULEMA BEGUM and ORS <b>Versus</b> SANTI RAM BORA and ORS	MR.P P BARUAH MR.R SARMA MR.P UPADHYAY MS.M SARMA	MR.T BARUAH MS.A S RAKHRA MR.A S CHOUDHURY MR.B D SINGH
3	<a href="#">RSA/77/2008</a> (HEARING), WITH LCR	MUSTT. NURMANI BEGUM and ORS <b>Versus</b> MD. HAFIZ ALI and ORS	MR. S SHARMA (A2) MR. SHEELADITYA MR. S N ADHYAPAK (A2)	MR. P K KALITA MR. G J SAIKIA MR. N DAS
4	<a href="#">RSA/165/2008</a> (HEARING), WITH LCR	SABIN DAS and ORS. <b>Versus</b> BINOD SARMA and ORS	C C DEKA R K SAIKIA	MR.A C SARMA MR.S SAIKIA
5	<a href="#">RSA/97/2009</a> (HEARING), WITH LCR	MD. SATTAR ALI @ SATTAR KHAN and ORS. <b>Versus</b> MAZIRAN NESSA	MR.A M MAZUMDAR MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	MR.A KHANIKAR MR.B KALITA MRS.P BORA
<b>HEARING</b>				
6	<a href="#">RSA/22/2012</a> WITH LCR, B/O	NUR MOHAMMAD AND 7 ORS <b>Versus</b> LEGAL HEIRS OF LATE TARUBALA SAHA , JAGADISH CH. SAHA AND ORS	MR.R ALI MR.S HUSSAIN MD.M Z SHAH	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A HUSSAIN MR.A KALAM
	<b>WITH</b> <a href="#">MC/408/2012</a> <b>in RSA/22/2012</b>	NUR MOHAMMAD AND 7 ORS <b>Versus</b> LEGAL HEIRS OF LATE TARUBALA SAHA , JAGADISH CH. SAHA AND ORS	MR.R ALI MR.S HUSSAIN MD.M Z SHAH	
7	<a href="#">RSA/168/2012</a> WITH LCR	SMTI TAKARI YADAV WIFE and 4 ORS <b>Versus</b> PRADEEP KUMAR VERMA and ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.B BARUAH MR. A C SARMA MR.S SARMA MS.M SAIKIA MR G BHARADWAJ

8	<a href="#">RSA/100/2013</a> CAVT. NO. CAVT. 1402/12 WITH LCR	ON THE DEATH OF PROMOD BHATTACHARJEE HIS LEGAL HEIRS INDU PRABHA BHATTACHARJEE and 9 ORS. <b>Versus</b> SANKARI CHAKRABARTY and ORS	MR. S K GHOSH	MR. S K BARKATAKI (R- 1,2,3,4,5.1 to R 5.4,6) MR. B SHARMA (R- 1,2,3,4,5.1 to R 5.4,6) MR D K NATH MS M DAS (R-1,2,3,4,5.1 to R 5.4,6)
	<b>WITH</b> <a href="#">MC/1222/2013</a> in RSA/100/2013	ON THE DEATH OF PROMOD BHATTACHARJEE HIS LEGAL HEIRS INDU PRABHA BHATTACHARJEE and 9 ORS. <b>Versus</b> SANKARI CHAKRABARTY and ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.U K DAS FOR CAVEATOR MR.M SHARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/741/2021</a> in RSA/100/2013	SANKARI CHAKRABARTY AND 4 ORS. <b>Versus</b> ON THE DEATH OF PROMOD BHATTACHARJEE HIS LEGAL HEIRS INDU PRABHA BHATTACHARJEE AND 9 ORS.	MR. S K BARKATAKI MR D K NATH	MR. S C KEYAL
9	<a href="#">RSA/112/2013</a> WITH LCR	LAXMI RANI YADAV and 5 ORS. <b>Versus</b> BUDHRAJ YADAV and ANR.	MR.N DHAR MR.S CHAKRABORTY MS.SHOMA DASGUPTA	MR.B R DEYR-1 MR.S DEY(R-1)
10	<a href="#">RSA/182/2015</a> WITH LCR	GHURAMARA ZAME MOSJID OF GHURAMARA <b>Versus</b> SHRI PRAMATH DAS @ KANU DAS and 3 ORS	MR.P K ROY MS.R CHOUDHURY MRS. A CHAKRABORTY	MR. D MOZUMDER MS. H SARMA MS. J KAKOTI
	<b>WITH</b> <a href="#">CO/3/2016</a> in RSA/182/2015	SHRI PRAMATH DAS @ KANU DAS and 2 ORS <b>Versus</b> GHURAMARA ZAME MOSJID OF GHURAMARA and ANR	MR. D MOZUMDER MS. H SARMA MS.J KAKOTI	MR. P K ROY MS. R CHOUDHURY MRS. A CHAKRABORTY
11	<a href="#">RSA/197/2016</a> WITH LCR	SRI PRASANTA KUMAR SARKAR <b>Versus</b> SRI SUSANTA KUMAR NATH and 8 ORS	MRS. N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	MR B D DAS, R1 AND R4 MR. N GOSWAMI (R6 TO 9) MR F KHAN (R1) M. GLORY (R1) RHITUSHREE TALUKDAR (R1) Q. KIBA (R1)
	<b>WITH</b> <a href="#">I.A.(Civil)/375/2017</a> in RSA/197/2016	SRI PRASANTA KUMAR SARKAR <b>Versus</b> SRI SUSANTA KUMAR NATH and 8 ORS	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	MR.N GOSWAMI
	<b>WITH</b> <a href="#">I.A.(Civil)/1348/2021</a> in RSA/197/2016	SUSANTA KUMAR NATH AND 3 ORS <b>Versus</b> SRI PRASANTA KUMAR SARKAR AND 5 ORS	MR B D DAS MR. N GOSWAMI	MRS. P GOSWAMI MS N SAIKIA MS. L BORGHAIN
12	<a href="#">RSA/286/2016</a> WITH LCR	MD ABDUL SATTAR <b>Versus</b> ABDUL KHALIQUE @ KHALU and 28 ORS,	MR.M H RAJBARBHUIYAN MS.P HATIGAYARI MS.R CHETRI	MR.H RAHMANR-29 MR.P D NAIR(R-29) MR G ALAM(R-1) MR.R SARMA(R-1) MR.D NAG(R-1)
13	<a href="#">RSA/347/2017</a> WITH LCR	KEDAR MONDAL and 3. ORS <b>Versus</b> MUSSTT MISIRAN BEWA and 2 ORS	MS.S BHUYAN MR.P MAHANTA MS.P SAHARIA	MR. A K HUSSAIN MS. S HAZARIKA (R1 TO 3) MR A HAQUE (R1 TO 3) MR. A K DAS (R1 TO 3) MR. B HUSSAIN (R1 TO 3)
14	<a href="#">RSA/56/2020</a> WITH LCR	MUSSTT. SAHIDA BEGUM <b>Versus</b> SRI JOYDEV AGARWALA AND 4 ORS	MR. M A SHEIKH MR. S DAS MRS. R T DAS MR. N BORUAH MR K DAS MR H GOGOI	MR. D SARAF (R- 1, 3, 2.2, 2.3) MR. S S GUPTA (R- 1, 3, 2.2, 2.3) MR P AGARWAL (R- 1, 3, 2.2, 2.3)
15	<a href="#">Mat.App./43/2023</a> WITH LCR	XXXXXXX <b>Versus</b> XXXXXXX	MS. N S THAKURIA	MR. S ALIM DR. C R BORUAH

**STAY MATTERS**

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LEAVE NOTE OF ADVOCATES FOR 14/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024
13)	MR. A DHAR	13-05-2024	To	14-05-2024
14)	MR. B BARMAN	13-05-2024	To	22-05-2024
15)	MR. U K BORTHAKUR	11-05-2024	To	14-05-2024
16)	MS. B M CHETRI	13-05-2024	To	20-05-2024
17)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Tuesday,14th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>			
1 <a href="#">Bail Appln./1352/2024</a>	NITESH KUMAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
2 <a href="#">Bail Appln./1353/2024</a>	MOJAMMEL HOQUE @ MUJAMMEL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A.I. AHMED MR P SAH MR A I AHMED	PP, ASSAM
3 <a href="#">Bail Appln./1354/2024</a>	ANOWAR HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
4 <a href="#">Bail Appln./1356/2024</a>	MISS HANGMA BASUMATARY AND ANR. <b>Versus</b> THE STATE OF ASSAM	M PATHAK MR. T ALI	PP, ASSAM
<b><u>TOP OF THE LIST</u></b>			
5 <a href="#">Crl.Pet./1026/2015</a> PART-HEARD, WITH LCR 2 FILES	MARNYA CHIRAM <b>Versus</b> VIJAY KUMAR AGARWALA and ANR	MR.R HUSSAIN MS.G SUTRADHAR MR.T SIRAM	MR.A R SHOMER-1 MR.A J GHOSH(R-1)
<b>WITH</b>			
6 <a href="#">Crl.Pet./906/2015</a>	SMTI TELI KECHI <b>Versus</b> VIJAY KR. AGARWALA and ANR.	MR.R K DUTTA MR.U J SAIKIA	MR.A R SHOME MR.A J GHOSH PP, ASSAM
7 <a href="#">Crl.Rev.P./396/2018</a> WITH LCR 4 FILES	MULAN DUTTA <b>Versus</b> THE STATE OF ASSAM AND AR.	MR B D DAS MRS R DEKA	PP, ASSAM
<b><u>MOTION</u></b>			
8 <a href="#">Crl.Rev.P./184/2024</a>	AMRIT NARZARY <b>Versus</b> THE STATE OF ASSAM	MS S SARMA HAZARIKA LEGAL AID COUNSEL	PP, ASSAM
9 <a href="#">Crl.Rev.P./185/2024</a>	SHAMALI DEY <b>Versus</b> THE STATE OF ASSAM AND ANR	SADHAN KALITA MR SUMANTH KAKATI GUNJAN DAS	PP, ASSAM
10 <a href="#">Crl.Rev.P./186/2024</a>	SHADAB MALIK AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MS S DEVI MS. C KALITA	PP, ASSAM
11 <a href="#">Crl.Pet./552/2024</a>	NIKUNJA DAHAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M SHARMA MR S DEKA	PP, ASSAM

12	<a href="#">AB/757/2024</a>	SAMSUL HAQUE LASKAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. T A CHOUDHURY S SOHAIL	PP, ASSAM
13	<a href="#">AB/1219/2024</a>	SAHAJAMAL SK @ SHAHAJAMAL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
14	<a href="#">AB/1221/2024</a>	SULTAN HUSSAIN @ SULTAN UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
<b>ADMISSION</b>				
15	<a href="#">Crl.Rev.P./211/2023</a> FIXED	MINAKSHI BARMAN <b>Versus</b> DHANTI LASKAR AND ANR	MR. A LAL MR. A DEKA MS. S TALUKDAR	MS M D MEDHI (R-1) MS J KALITA (R-1) MR S J BARUAH (R-1) MS R BORAH (R-1) PP, ASSAM
16	<a href="#">Crl.Pet./823/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED <b>WITH</b> <a href="#">I.A.(Crl.)/124/2024</a> <b>in</b> Crl.Pet./823/2023	RAJIB ALI AND 4 ORS <b>Versus</b> MRS. SEHNAZ SULTANA RAHMAN  MRS. SEHNAZ SULTANA RAHMAN <b>Versus</b> RAJIB ALI AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN  MR. T K BHUYAN	MR. T K BHUYAN (R-1)
17	<a href="#">Crl.Rev.P./130/2024</a> FIXED	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR B M DEKA S YESMIN	PP, ASSAM
18	<a href="#">Crl.A./138/2024</a>  <b>WITH</b> <a href="#">I.A.(Crl.)/438/2024</a> <b>in</b> Crl.A./138/2024	SANATH KUMAR GOALA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.  SANATH KUMAR GOALA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG  MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM  PP, ASSAM
<b>BAIL HEARING (BA)</b>				
19	<a href="#">Bail Appln./3143/2023</a> WITH CASE RECORD(SCANNED COPY)	INUCH MIAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
20	<a href="#">Bail Appln./3144/2023</a> WITH CASE RECORD(SCANNED COPY)	SAFIK MIAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
21	<a href="#">Bail Appln./221/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MONOJ KALITA <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
22	<a href="#">Bail Appln./998/2024</a> FIXED	RAJU DAS <b>Versus</b> THE STATE OF ASSAM	MR U S BORGHAIN	PP, ASSAM
23	<a href="#">Bail Appln./1139/2024</a> WITH OFFICE NOTE, FIXED	MAMTUL ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
24	<a href="#">Bail Appln./1191/2024</a> FIXED	SAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
25	<a href="#">Bail Appln./1208/2024</a> B/O	PRADIP BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM

26	<a href="#">Bail Appln./1211/2024</a> FIXED	SUNA BANU BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA	PP, ASSAM
27	<a href="#">Bail Appln./1270/2024</a>	REETAM SINGH <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. H. BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	PP, ASSAM
28	<a href="#">Bail Appln./1286/2024</a> BA 3408/2023(D/O), FIXED	KIRTBOKLANG @ KIRTBOK LANG MARWEIN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MS LR KHANAM MR A BASUMATARY MR R.AHMED	PP, ASSAM
29	<a href="#">Bail Appln./1344/2024</a> FIXED	RATAN SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
<b>BAIL HEARING</b>				
30	<a href="#">AB/3990/2023</a> FIXED	NAYAN TALUKDAR @ NAYAN MONI TALUKDAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
31	<a href="#">AB/505/2024</a> FIXED	JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
32	<a href="#">AB/712/2024</a> FIXED	RUNJUN BORAH @ RUNJUN BORAH DAS <b>Versus</b> STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
<b>ORDERS</b>				
33	<a href="#">W.P.(CrI.)/38/2022</a> FIXED	S RAGU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	S BORGOHAIN MS. B DEVI MR. N HASAN MR BAPLU CHAKMA	MR. P DAS (R-5) MR R CHAKRAVORTY, (R-6) S RABHA (R-6) MR. D J NATH (R-6) PP, ASSAM
34	<a href="#">CrI.A./245/2023</a> 0 Y 11 M 17 D :B/O	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/594/2023</a> <b>in</b> CrI.A./245/2023	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
35	<a href="#">CrI.Pet./344/2024</a> FIXED	BARUN KUMAR NANDI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA	PP, ASSAM
36	<a href="#">I.A.(CrI.)/434/2024</a> B/O <b>in</b> CrI.Rev.P./3809/2024	SHRI SUTAN SAHA <b>Versus</b> BIREN DEV NATH	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN	
	<b>WITH</b> <a href="#">CrI.Rev.P./3809/2024</a> (Filing Number)	SHRI SUTAN SAHA <b>Versus</b> BIREN DEV NATH (A)	MR. A R SIKDAR	
	<b>WITH</b> <a href="#">CrI.Rev.P./3809/2024</a> (Filing Number)	SHRI SUTAN SAHA <b>Versus</b> BIREN DEV NATH (A)	MR. A R SIKDAR	
37	<a href="#">I.A.(CrI.)/434/2024</a> <b>in</b> CrI.Rev.P./3809/2024	SHRI SUTAN SAHA <b>Versus</b> BIREN DEV NATH	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN	
	<b>WITH</b> <a href="#">CrI.Rev.P./3809/2024</a> (Filing Number)	SHRI SUTAN SAHA <b>Versus</b> BIREN DEV NATH (A)	MR. A R SIKDAR	

**WITH**  
[Crl.Rev.P./3809/2024](#)  
(Filing Number)

SHRI SUTAN SAHA  
**Versus**  
BIREN DEV NATH (A)

MR. A R SIKDAR

**HEARING**

- 38 [Crl.Rev.P./378/2009](#)  
WITH LCR 4 FILES
- PABITRA DAS  
**Versus**  
THE STATE OF ASSAM
- MR.H R A CHOUDHURY  
MR.I A HAZARIKA  
MR.A MATIN  
MR. Z HASSAN (AMICUS  
CURIAE)
- PP, ASSAM
- 39 [Crl.Rev.P./95/2012](#)  
WITH LCR 3 FILES
- KAILASH CHAND JAIN  
**Versus**  
CENTRAL BUREAU OF INVESTIGATION
- MR.D TALUKDAR  
MR.P CHOUDHURY  
MR. K SAIKIA
- MR.A C BURAGOHAIN  
SC, CBI
- 40 [Crl.Pet./96/2012](#)  
WITH LCR 1 FILE, FIXED
- ABDUL LATIF SAIKIA and 3 ORS  
**Versus**  
JERINA AHMED
- MR.I H SAIKIA  
MRK KALITA  
MR.A S CHOUDHURY
- 41 [Crl.A./23/2021](#)  
WITH LCR 4 FILES, B/O
- ALBISH KHERIA  
**Versus**  
THE STATE OF ASSAM.
- MR M AHMED  
MR. A HUSSAIN
- PP, ASSAM
- WITH**  
[I.A.\(Crl.\)/48/2021](#)  
in CrI.A./23/2021
- ALBISH KHERIA  
**Versus**  
THE STATE OF ASSAM.
- MR M AHMED  
MR. A HUSSAIN
- PP, ASSAM
- 42 [Crl.A./274/2022](#)  
1 Y 8 M 0 D:WITH LCR 7 FILES,  
FIXED
- DAYANANDA DAS AND 2 ORS.  
**Versus**  
THE STATE OF ASSAM AND ANR.
- MR. A R SHOME  
MR A J GHOSH  
MR. M A MONDAL  
S I AKAND
- MR. S CHAUHAN (R1)  
MR. P MAZUMDER (R1)  
MR N ALAM (R1)  
M. BORUAH (R1)  
PP, ASSAM
- 43 [Crl.Rev.P./434/2023](#)  
B/O
- SADDAM HUSSAIN  
**Versus**  
AMINA KHATUN
- MR H R A CHOUDHURY
- MS S MEDHI  
MS S MEDHI  
MR A ALI  
MS. M KHATUN

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LEAVE NOTE OF ADVOCATES FOR 14/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024
13)	MR. A DHAR	13-05-2024	To	14-05-2024
14)	MR. B BARMAN	13-05-2024	To	22-05-2024
15)	MR. U K BORTHAKUR	11-05-2024	To	14-05-2024
16)	MS. B M CHETRI	13-05-2024	To	20-05-2024
17)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Tuesday,14th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
1	<a href="#">AB/934/2024</a> FIXED	RIJUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	PP, ASSAM
<b>HEARING</b>				
2	<a href="#">I.A.(CrI.)/217/2024</a> PART-HEARD, LCR 3 FILES, P.B.-1, FIXED in CrI.A./125/2023 <b>WITH</b> <a href="#">CrI.A./125/2023</a>	MAJEM ALI @ MAJOM ALI <b>Versus</b> THE STATE OF ASSAM,	MR. N J DUTTA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/520/2023</a> in CrI.A./125/2023	MAJEM ALI @ MAJOM ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. M HOQUE MR N AHMED MR A BASUMATARY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/520/2023</a> in CrI.A./125/2023	MAJEM ALI @ MAJOM ALI <b>Versus</b> THE STATE OF ASSAM	MR. M HOQUE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 14/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024
13)	MR. A DHAR	13-05-2024	To	14-05-2024
14)	MR. B BARMAN	13-05-2024	To	22-05-2024



15)	MR. U K BORTHAKUR	11-05-2024	To	14-05-2024
16)	MS. B M CHETRI	13-05-2024	To	20-05-2024
17)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Tuesday,14th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1	<a href="#">Bail Appln./1351/2024</a> MD. MAINUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED K SHIKDER MS P KAKATI	PP, ASSAM
2	<a href="#">Bail Appln./1361/2024</a> LITON DAS @ LITHON DAS <b>Versus</b> THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	PP, ASSAM
3	<a href="#">Bail Appln./1363/2024</a> HARESWAR DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
<b>MOTION</b>			
4	<a href="#">Crl.Rev.P./183/2024</a> KABINDRA NARZARY <b>Versus</b> KARUNA KANTA BARMAN	MR G BAISHYA MS. P DAS K BANIK	
5	<a href="#">AB/1224/2024</a> RANJAN PEGU <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
6	<a href="#">AB/1225/2024</a> MANOWAR HUSSAIN @ MANOWAR TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
7	<a href="#">AB/1226/2024</a> RATAN DAIMARY <b>Versus</b> THE STATE OF ASSAM	MR H P GUWALA MR. A BORO H. DAIMARY	PP, ASSAM
8	<a href="#">AB/1228/2024</a> MD. MOSRAFE MURTAZA AHMED (MINOR) <b>Versus</b> THE STATE OF ASSAM	MR A NATH MR. NAYAN J. MEDHI	PP, ASSAM
<b>ADMISSION</b>			
9	<a href="#">Tr.P.(Crl.)/37/2022</a> FIXED RADHIKA RABHA AND ANR <b>Versus</b> RATAN HAJONG	MR. B C DAS	
10	<a href="#">Crl.Pet./1073/2023</a> WITH LCR(SCANNED COPY), B/O ARIJIT DASGUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	MR. M A CHOUDHURY (R-2) PP, ASSAM

11	<a href="#">Tr.P.(Cri.)/16/2024</a> FIXED	DR.SAYED RAFIUL ISLAM AND 4 ORS <b>Versus</b> DR. JABIN AHMED AND ANR	MR. B BORAH MR. M AHMED	MR. Z ALAM (R-1) MD. A A HUSSAIN (R-1) MS. S NAZNEEN (R-1) PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
12	<a href="#">Bail Appln./1070/2024</a> FIXED	MAHIBAR RAHMAN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
13	<a href="#">Bail Appln./1171/2024</a> FIXED	RAJU MEDAK <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
14	<a href="#">Bail Appln./1188/2024</a> FIXED	BABUL DOLEY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
15	<a href="#">Bail Appln./1222/2024</a> FIXED	MD. BABUL HOQUE @ BABU <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI R BARMAN	PP, ASSAM
<b>WITH</b>				
16	<a href="#">AB/849/2024</a>	ABDUS SALAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO	PP, ASSAM
17	<a href="#">Bail Appln./1274/2024</a> FIXED	ROHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
18	<a href="#">Bail Appln./1278/2024</a> FIXED	NAJRUL ISLAM @ AKAND <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
19	<a href="#">AB/2505/2023</a> FIXED	TAPAN KR BHOWMICK AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
20	<a href="#">AB/282/2024</a> FIXED	AMAR KUMAR BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
21	<a href="#">AB/885/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	HAFIJUL HOQUE BEPARI <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
22	<a href="#">AB/887/2024</a> FIXED	JAMIUL AKTAR AHMED <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
23	<a href="#">AB/911/2024</a> FIXED	MEGHRAJ KOTHARI <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. P JAIN MS N BARUAH	PP, ASSAM
24	<a href="#">AB/927/2024</a> FIXED	SARIFAN BIBI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
25	<a href="#">AB/928/2024</a> FIXED	NUR MOHAMMAD AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS. S SULTANA MR. M A AHMED	PP, ASSAM
26	<a href="#">AB/937/2024</a> FIXED	JINTU KALITA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR B HAQUE MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM
27	<a href="#">AB/992/2024</a> FIXED	MD SAIDUL ISLAM AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
28	<a href="#">AB/1023/2024</a> FIXED	SAINUDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. A HUDA	PP, ASSAM
29	<a href="#">AB/1065/2024</a> FIXED	MD. SADDAM HUSSAIN @ BHOLA <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUHDURY MD. A HUSSAIN MR. T ISLAM	PP, ASSAM

30	<a href="#">AB/1068/2024</a> FIXED	MAMTA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH MR. B HUSSAIN MR. A R HAZARIKA SADDAM HUSSAIN	MR. M K HUSSAIN (FOR INFORMANT) MRS. S Y AHMED (FOR INFORMANT) MR K U AHMED (FOR INFORMANT) MS. F H AHMED (FOR INFORMANT) MR. M ALOM (FOR INFORMANT) MD A RAHMAN (FOR INFORMANT)
31	<a href="#">AB/1084/2024</a> FIXED	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
32	<a href="#">AB/1097/2024</a> FIXED	ABDUR RAHMAN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH MR. B HUSSAIN MR M.HOQUE MR. A R HAZARIKA	MR. M K HUSSAIN (FOR INFORMANT) MRS. S Y AHMED (FOR INFORMANT) MR K U AHMED (FOR INFORMANT) MS. F H AHMED (FOR INFORMANT) MR. M ALOM (FOR INFORMANT) MD A RAHMAN (FOR INFORMANT) PP, ASSAM

**ORDERS**

33	<a href="#">Crl.A./424/2023</a> 0 Y 7 M 10 D.:WITH LCR 3 FILES, FIXED <b>WITH</b> <a href="#">I.A.(Crl.)/1115/2023</a> <b>in</b> Crl.A./424/2023	ABU SIDDIQUE @ CHUTTU <b>Versus</b> THE STATE OF ASSAM AND ANR.  ABU SIDDIQUE @ CHUTTU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN  MR M J QUADIR MR. A K HANNAN	K U AHMED (R-2) MS P SARMA (R-2) PP, ASSAM  PP, ASSAM
34	<a href="#">I.A.(Crl.)/1/2024</a> WITH LCR 4 FILES, FIXED <b>in</b> Crl.Rev.P./28/2017 <b>WITH</b> <a href="#">Crl.Rev.P./28/2017</a>	3 NO. MATRI MANGAL SANCHAY <b>Versus</b> THE STATE OF ASSAM and ANR.  DEEPA DEKA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR R CHAKRAVORTY MS. R. ENGJAIP S RABHA  MR.S DAS MS.K DAS	MR. S DAS MS R R MUZIB (R-2) PP, ASSAM  MR.P K KALITA(R-2) MRR CHAKRABORTY(R-2) PP, ASSAM MR.M CHALIHA(R-2)
35	<a href="#">Tr.P.(Crl.)/5/2024</a> B/O	NARAYAN BANIK <b>Versus</b> THE STATE OF ASSAM	MR. A K PURKAYASTHA MR. R MAJUMDAR MR. S SHARMA MS. J GHOSH	PP, ASSAM
36	<a href="#">Crl.Rev.P./173/2024</a> FIXED	RITU BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B KONWAR MS D DUTTA	PP, ASSAM
<b><u>HEARING</u></b>				
37	<a href="#">Crl.A./215/2012</a> WITH LCR 3 OUT OF 10 FILES, P.B.-1, FIXED	PURNANDA KOWAR and 2 ORS <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION C.B.I.	MR.A M BORA MR.D GOGOI MR.S R BORUAH	SC, CBI
38	<a href="#">Crl.Rev.P./138/2021</a> WITH LCR 6 FILES, FIXED	SAHARUDDIN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R M CHOUDHURY MR M RAHMAN MR. J KALITA MR D KALITA	MR. B K BHAGAWATI MR. M HUSSAIN (R-2,3) S W HUSSAIN (R-2,3) PP, ASSAM
39	<a href="#">Crl.Pet./975/2022</a> FIXED	SHANKAR PRASAD JAIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM
40	<a href="#">Crl.A./484/2023</a> WITH LCR 4 FILES, FIXED	MD. AFTAB UDDIN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM 2 ORS.	MR. A H ALAMGIR	MR. R A CHOUDHURY (r- 2) MR. R A MAZUMDER (r- 2) PP, ASSAM

**WITH**  
[I.A.\(CrI.\)/1283/2023](#)  
**in** CrI.A./484/2023

MD. AFTAB UDDIN AND 4 ORS.  
**Versus**  
THE STATE OF ASSAM AND 2 ORS.

MR. A H ALAMGIR

PP, ASSAM

41 [CrI.Pet./776/2023](#)  
FIXED

NIRUPAMA SAIKIA AND ANR.  
**Versus**  
ANZITA SAIKIA AND ANR

MR. S P ROY  
JYOTISH DAS  
MS. R MAHANTA

MRS A SAIKIA  
(RESPONDENT-IN-PERSON)

**WITH**  
[I.A.\(CrI.\)/1169/2023](#)  
**in** CrI.Pet./776/2023

ANZITA SAIKIA,  
**Versus**  
NIRUPAMA SAIKIA AND ANR.

PETITIONER IN PERSON

MR. S P ROY

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LEAVE NOTE OF ADVOCATES FOR 14/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024
13)	MR. A DHAR	13-05-2024	To	14-05-2024
14)	MR. B BARMAN	13-05-2024	To	22-05-2024
15)	MR. U K BORTHAKUR	11-05-2024	To	14-05-2024
16)	MS. B M CHETRI	13-05-2024	To	20-05-2024
17)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Tuesday,14th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.Pet./1/2024</a> PART-HEARD, WITH LCR 1 FILE	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR S HOQUE M ISLAM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
2	<a href="#">Bail Appln./661/2024</a> WITH LCR (SCANNED COPY)	MOHAMMAD MAJRUL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
<b>BAIL HEARING</b>				
3	<a href="#">AB/1042/2024</a>	SIMAN BORO <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR. P A AHMED MR Z RAHMAN MS. Q DAS	PP, ASSAM
<b>ORDERS</b>				
4	<a href="#">I.A.(Crl.)/18/2024</a> WITH CASE RECORD(SCANNED COPY) in Bail Appln./3206/2023	MATHI NIRANJAN RAO <b>Versus</b> THE UNION OF INDIA	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, DRI
	<b>WITH</b> <a href="#">Bail Appln./3206/2023</a>	MATHI NIRANJAN RAO <b>Versus</b> THE UNION OF INDIA	MS D BORGHAIN MR S M ABDULLAH P MR. P GOHAIN MS. K BARUAH MS. M SARMAH MR S H SIKDAR MR. S HAQUE S A KHAN	SC, DRI MS S ABDULLAH
5	<a href="#">I.A.(Crl.)/139/2024</a> AB 3674/2023(D/O), CASE RECORD(SCANNED COPY) in AB/3674/2023	SARIFUL ALI <b>Versus</b> ABUL HUSSAIN AND 9 ORS	MR. S C BISWAS	MR. R ALI (R-1 TO 9) MR H A AHMED (R-1 TO 9) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024
13)	MR. A DHAR	13-05-2024	To	14-05-2024
14)	MR. B BARMAN	13-05-2024	To	22-05-2024
15)	MR. U K BORTHAKUR	11-05-2024	To	14-05-2024
16)	MS. B M CHETRI	13-05-2024	To	20-05-2024
17)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024



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### [ For Tuesday,14th May 2024]

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">WP(C)/5735/2018</a> PART-HEARD	SAMIRA BEHERA <b>Versus</b> ASSAM UNIVERSITY AND 9 ORS.	MR S S DEY MR. M NATH MR. A ROY MR. A BHATTACHARJEE MR. D J KAPIL	MR. A PARVEZ (R8) MR. M DUTTA (R8) MR. D CHAKRABARTY (R9, R10) MR D GOGOI (R8) SC, ASSAM UNIVERSITY ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/3648/2018</a> in WP(C)/5735/2018	DIBYENDU SAHA <b>Versus</b> SAMIRA BEHERA AND 9 ORS	MR D CHAKRABORTY	MR S S DEY MR. S C KEYAL MR. A BHATTACHARJEE
	<b>WITH</b> <a href="#">I.A.(Civil)/3704/2018</a> in WP(C)/5735/2018	ASSAM UNIVERSITY AND 3 ORS. <b>Versus</b> DR. SAMIRA BEHERA AND 6 ORS.	MR. S C KEYAL	MR S S DEY
2	<a href="#">WP(C)/4881/2023</a> PART-HEARD	MD. ABUL HASEN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU
	<b>WITH</b> <a href="#">WP(C)/4564/2023</a> CAVT. NO. 07212/023,	MD. ABDUL AKHER ALI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M ISLAM MS. J TAMULI	SC, ELEM. EDU GA, ASSAM MR. A SAYED(FOR CAVEATOR) MR. M KHAN (r-9) MR A K DAS (r-9) MS J AKTAR (r-9) SC, FINANCE
4	<a href="#">WP(C)/6316/2013</a>	NIPUN BARMAN and 2 ORS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.B C DAS MR.M CHANDA MR S NATH MR.S CHOUDHURY MS.U DUTTA	C.G.C. MR.S SAIKIA(R-4)(R- 2-5) MR.S P CHOUDHURY MR. N J GOGOI (SC, TEA BOARD) ASSTT.S.G.I. MR.P SAIKIA(R-4)(R- 2-5)
5	<a href="#">WP(C)/956/2014</a>	NO.119880274, EX. CT. MD. KAJI SAFIQUL ISLAM <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.R MAZUMDAR MRS M ABDULLAH P MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.N BARUA C.G.C. MRM R ADHIKARI MR.K K PARASAR(R-1TO3) ASSTT.S.G.I.



6	<a href="#">WP(C)/3880/2017</a>	MEHJABIN KHABIR HAZARIKA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.H RAHMAN MS.P P DUTTA MRS.S SULTANA	SC, SECONDARY EDUCATION
7	<a href="#">WP(C)/1084/2018</a>	PARAN CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	MR. R MAZUMDAR, SC, Sec. Edu. MR B SINHA MR. A NATH MR. I ALAM SC,NCTE(R- 6) MR. M GOGOI SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/3378/2018</a> <b>in</b> WP(C)/1084/2018	SATYAJIT BORA <b>Versus</b> PARAN CHANDRA DEKA AND 4 ORS.	MR. B CHAKRAVARTY MR. A NATH	MS. S G BARUAH MR. B BORGHAIN
8	<a href="#">WP(C)/7040/2023</a>	JYOTSHNA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. D SARMAH (r-4) S. J. SAHARIAH (r-4) SC, SEC. EDU.
		<b><u>TOP OF THE LIST</u></b>		
9	<a href="#">WP(C)/6524/2018</a> PART-HEARD	UDDHAB CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	SC, FINANCE AND TAXATION
	<b>WITH</b> <a href="#">WP(C)/5488/2019</a>	UDDHAB CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD F H LASKAR MR. A M BARBHUIYA MR. J N ISLAM	SC, AG SC, FINANCE DEPTT.
	<b>WITH</b> <a href="#">WP(C)/4887/2021</a>	UDDHAB CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, AG SC, FINANCE
		<b><u>MOTION</u></b>		
12	<a href="#">WP(C)/320/2024</a> PART-HEARD, BY SLIP	AZIZUL ISLAM HOQUE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, SEC. EDU.
		<b><u>ADMISSION</u></b>		
13	<a href="#">WP(C)/6005/2021</a> BY SLIP	NITYA NANDA PAIT AND 18 ORS. <b>Versus</b> THE STATE OF ASSAM AND 27 ORS.	MR. D DAS SR. ADV MS. S CHUTIA	SC, APSC MR. J I BORBHUIYA (R-20 TO 28) MR. S BORTHAKUR (R 4 - R 18) MR. S DUTTA (R-19) MS. P BORAH (R 4 - R 18) MR D J MEDHI (R-19) MR. S K SAIKIA (R-20 TO 28) MR. D S BHATTACHARYYA (R-20 TO 28)
	<b>WITH</b> <a href="#">I.A.(Civil)/3095/2022</a> <b>in</b> WP(C)/6005/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. <b>Versus</b> NITYA NANDA PAIT AND 20 ORS.	MR. T J MAHANTA SC, APSC	MR. D DAS SR. ADV MRS. S SARMA
	<b>WITH</b> <a href="#">WP(C)/8073/2019</a>	RAHUL AMIN REZA AND 15 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MR. P N GOSWAMI MR. K PATHAK MS. S CHUTIA	SC, APSC SC, EDU
	<b>WITH</b> <a href="#">WP(C)/8795/2019</a>	NETRAMONI BARUAH AND 82 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU MR G SARMA SC, APSC MR. U B SARMA

16 [WP\(C\)/4702/2022](#)  
FIXED

KRISHNA GOGOI AND ANR  
**Versus**  
THE STATE OF ASSAM AND 11 ORS

MR. K N CHOUDHURY  
MR. R M DEKA  
MR. S B LASKAR  
MR. H A LASKAR  
MS N KALITA  
MS D DUTTA

MR B D DAS (R-11)  
MR H K SARMA (R-11)  
SC, APSC  
MR. S K DAS (R-7)  
MR. I H SAIKIA (R-5,6,8,9,10)  
MR. P HAZARIKA (R-12)  
MR. B BORAH (r-9)  
MR. K KALITA (R-5,6,8,10)  
MR. M R CHOUDHURY (r-9)  
MR K KASHYAB (r-9)  
MS L HMAR (R-5,6,8,10)  
MS B B HUSSAIN (R-11)  
MR. R K HAJONG (R-5,6)  
MR S BORA (R-11)  
MR. H R DAS (R-11)  
SC, SEC. EDU.

**WITH**  
17 [WP\(C\)/4715/2018](#)

KRISHNA GOGOI AND ANR.  
**Versus**  
THE STATE OF ASSAM AND 10 ORS.

MR. K N CHOUDHURY  
MR. R M DEKA  
MR. S B LASKAR  
MR. H A LASKAR  
MR. A M CHOWDHURY

MR B D DAS  
MR A K BORAH  
MR H K SARMA  
SC, APSC  
MR. I H SAIKIA  
MR. S K DAS (R6)  
MR. P HAZARIKA  
MR. N S LASKAR  
MR. R PHUKAN  
MR. H S BORAH  
MR. K KALITA  
MR. M R CHOUDHURY  
MS. J RONGPIPI  
MR D BARMAN (R6)  
MS L HMAR  
SC, SEC. EDU.  
MR. G .CHOUDHURY (SC.  
APSC)

**ORDERS**

18 [I.A.\(Civil\)/734/2024](#)  
PART-HEARD, FIXED  
in [WP\(C\)/194/2022](#)

RENU BARMAN (HEAD MASTER)  
**Versus**  
MRS KALYANI DEVI AND 5 ORS

MR. B K DAS  
MR. A K BARUAH

SC, ELEM. EDU

**WITH**  
[WP\(C\)/194/2022](#)

MRS KALYANI DEVI  
**Versus**  
THE STATE OF ASSAM AND 6 ORS

MR. B K DAS  
M N KHAN  
MR. K KALITA  
MS. B BHATTACHARJEE

SC, ELEM. EDU  
GA, ASSAM  
MR. A K BARUAH(R-6,7)  
MR. N MAHAJAN (R-6,7)  
MR A DAS (R-6,7)  
MR. R A PRAMANIK (r-6)

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LEAVE NOTE OF ADVOCATES FOR 14/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
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16)	MS. B M CHETRI	13-05-2024	To	20-05-2024
17)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024



सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI****COURT NO: 27****[CIVIL BENCH-IV AND V]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ADMISSION**

1	<a href="#">WP(C)/2235/2017</a> FIXED	ANJALI DUTTA and ANR. <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.K K PARASAR MR.B CHETRI MS.N UPADHYAY	MR.B K MAHAJAN(R-8) MR. T J MAHANTA MR.N HOQUE(R-8) GA, ASSAM MR. P P DUTTA MR.N MAHAJANR-8 MR.R ALI(R-8) MR. A BORUA MS N BORDOLOI, SC, REVENUE DEPTT.
2	<a href="#">WP(C)/3413/2018</a> FIXED	FAIZUL HOQUE LASKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS C MEDHI MR. S NATH MR R DHAR MR. R A CHOUDHURY MR. R A MAJUMDAR	SC, P AND R.D. GA, ASSAM
3	<a href="#">WP(C)/497/2019</a> FIXED	MAFIDUL ISLAM AND ANR. <b>Versus</b> INDIAN OIL CORPORATION LTD AND 2 ORS.	MR. G C PHUKAN MR. K GOGOI MR. S M SARMA	MR. ABU JAHID (R1, R2) MD K RAHMAN (R1, R2) MR S ISLAM (R-3) SC, I O C
4	<a href="#">WP(C)/18/2020</a> FIXED	JITEN DAS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. B. GOGOI, GA, ASSAM PP, ASSAM SC, C B I

**BAIL HEARING**

5	<a href="#">AB/1125/2024</a> FIXED	ANUP OJAH <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
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**HEARING**

6	<a href="#">Crl.Pet./1059/2023</a> PART-HEARD	DIPSIKHA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	MR. D DAS SR. ADV (R-2) MR. S BORTHAKUR (r-2) MS. S KAKATI (r-2) MR. I DAS (R-2) MS S SHARMA (R-2) MR. INDRAJIT BHUYAN (R-2) PP, ASSAM
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7	<a href="#">WP(C)/4243/2013</a>	DULAL BORA <b>Versus</b> THE UNION OF INDIA and 10 ORS	MR.J C DAS MR.D CHUTIA MR.L K BORAH	MR.A M BORA MR.M BHAGABATI GA, ASSAM MR.D BARUA MR.B CHAKRAVARTY(R-3) MR.S SARMA MR.S CHAKRABARTY ASSTT.S.G.I. SC, ALA MR.J PATOWARY SC, G U
	<b>WITH</b> <a href="#">MC/2531/2014</a> in WP(C)/4243/2013	DULAL BORA <b>Versus</b> THE UNION OF INDIA and 10 ORS	MR.J C DAS MR.D CHUTIA MR.L K BORAH	MR.A M BORA MR.M BHAGABATI GA, ASSAM MR.D BARUA MR.S SARMA ASSTT.S.G.I. MR.S CHAKRABARTY SC, G U MR.J PATOWARY
8	<b>WITH</b> <a href="#">Crl.Pet./614/2013</a>	AKON BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.A M BORA MR.D GOGOI MR.P GOSWAMI MR.S R BORUAH MS.C CHOUDHURY	MR.J C DAS PP, ASSAM MR.L K BORAH
9	<a href="#">WP(C)/2352/2014</a>	SMT. CRICEDA RUTH and 2 ORS. <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.A DAS MR.N SARMAH MR.M AGARWAL	GA, ASSAM C.G.C. MRS. A GAYAN MR.J DEKA MS.A DAS ASSTT.S.G.I.
10	<a href="#">WP(C)/5131/2015</a>	BIDYASING HANSE and 61 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.G C PHUKAN MR.S K SINGH MR.G UDDIN MS.P BARMAN	MR.B D DAS GA, ASSAM(R1,3) MR.H K SARMA MS. N BORDOLOI, SC, REVENUE DEPTT. SC, APGC(R5,6,7) SC, K A A C(R2,4)
11	<a href="#">WP(C)/787/2018</a>	FABTECH PROJECTS AND ENGINEERING LTD <b>Versus</b> OIL INDIA LIMITED AND 6 ORS	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	MR A SHARMA SC, OIL ASSTT.S.G.I.
12	<b>WITH</b> <a href="#">WP(C)/743/2017</a>	BRITANNIA INDUSTRIES LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR.D SAIKIA SC, FINANCE and TAXATION
13	<b>WITH</b> <a href="#">WP(C)/744/2017</a>	BRITANNIA INDUSTRIES LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR.D SAIKIA SC, FINANCE & TAXATION
14	<b>WITH</b> <a href="#">WP(C)/745/2017</a>	BRITANNIA INDUSTRIES LTD <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.D DAS
15	<b>WITH</b> <a href="#">WP(C)/746/2017</a>	BRITANNIA INDUSTRIES LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR.D SAIKIA SC, FINANCE & TAXATION

16	<b>WITH</b> <a href="#">WP(C)/747/2017</a>	BRITANNIA INDUSTRIES LTD <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR.D SAIKIA SC, FINANCE & TAXATION
17	<b>WITH</b> <a href="#">WP(C)/2129/2018</a>	BRITANNIA INDUSTRIES LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS. (E)	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. S P SHARMA	
18	<a href="#">WP(C)/815/2018</a>	SUMITRA DEVI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A MANNAF MD J ALOM MS F BEGUM MR. A S ALI	GA, ASSAM SC, FINANCE DEPTT.
19	<a href="#">WP(C)/1517/2018</a>	ASHWIN KR. MAHANTA <b>Versus</b> THE ASSAM STATE COMMISSION FOR WOMEN AND 2 ORS.	MR. P P BORTHAKUR MR H J TAMULI MR H J TAMULI	MR. B DEKA (R3) MR A K SINGHA (R3)
20	<a href="#">WP(C)/3008/2018</a>	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S Y AHMED MR. N H BARBHUIYA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024
13)	MR. A DHAR	13-05-2024	To	14-05-2024
14)	MR. B BARMAN	13-05-2024	To	22-05-2024
15)	MR. U K BORTHAKUR	11-05-2024	To	14-05-2024
16)	MS. B M CHETRI	13-05-2024	To	20-05-2024
17)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024



# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[DAILY CAUSE LIST]

[FOR TUESDAY, THE 14<sup>TH</sup> DAY OF MAY, 2024]

BEFORE

**HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY**

[**COURT NO: 20**]

[ **COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE KOHIMA BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**

**THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH ]**

## ADMISSION

1	I.A.(CIVIL) 143/2022 (FIXED) IN REVIEW PET. 10/2022	THE UNION OF INDIA AND 2 ORS. <b>VERSUS</b> THE STATE OF NAGALAND AND 2 ORS	S.K. MEDHI THUYEKHRULU	GOVT ADV NL
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### **WITH**

REVIEW PET. 10/2022	THE UNION OF INDIA AND 2 ORS. <b>VERSUS</b> THE STATE OF NAGALAND AND 2 ORS	S.K. MEDHI THUYEKHRULU	GOVT ADV NL IMTI LONGJEM ESTHER LHOUSINO VIKETSONO KITOKA SUMI
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